

No. UD-E(3)-8/2017-V  
Government of Himachal Pradesh  
Department of Urban Development

To

✓ The Registrar General  
National Green Tribunal  
Faridkot House, Copernicus Marg  
New Delhi-110001

Dated, Shimla-02, the

18. 03 .2026

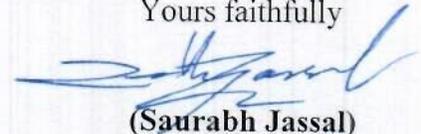
**Subject:- 5<sup>th</sup> Six Monthly Progress Report in O.A. No. 606/2018 in respect of state of Himachal Pradesh.**

Sir,

In compliance to the directions/order dated 16.03.2023 passed by Hon'ble National Green Tribunal in O.A No. 606 of 2018, kindly find enclosed herewith the 5<sup>th</sup> six monthly progress report with regard to solid and liquid waste management in respect of the State of Himachal Pradesh, please.

**This issues with the approval of Chief Secretary, Govt. of HP.**

Yours faithfully



**(Saurabh Jassal)**

Special Secretary (UD) to the  
Govt. of Himachal Pradesh

Enclosure- As above, dated Shimla-171002, the 18. 03 .2026  
Copy to:

1. Secretary, Ministry of Jal Shakti, Govt. of India, 1st Floor, Major Dhyan Chand National stadium, India Gate, New Delhi-110002.
2. Secretary, Ministry of Housing & Urban Affairs, Nirman Bhawan, New Delhi- 110001.
3. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
4. Director General, National Mission for Clean Ganga, Department of Water Resources, River Development & Ganga Rejuvenation Minsitry of Jal Shakti, Govt. of India, New Delhi-110002.
5. Adviser, PHEE, CPHEEO, Ministry of Housing and Urban Affairs Nirman Bhawan, New Delhi-110001.



Special Secretary to the  
Govt. of Himachal Pradesh

**Submission of 5<sup>th</sup> Progress Report in compliance to Hon'ble NGT Order dated 25.08.2025 passed in O.A. No. 606/2018 (I.A. No. 163/2021).**

The case titled "Mrs. Almitra H. Patel and ANR. vs. Union of India & Ors." on Municipal Solid Waste Management and other environmental issues has been filed in Hon'ble Supreme Court of India in the year 2014 and after hearing the same, it has been transferred to Hon'ble NGT vide its order dated 22.12.2016 and registered as OA No. 606/2018 in Hon'ble NGT.

The Tribunal in its order dated 16.03.2023 has directed worthy Chief Secretary to file the six-monthly progress reports with verifiable progress.

Subsequently, six monthly progress reports for August 2023, February 2024, August 2024 and August 2025 have been filed by the Chief Secretary. The 5<sup>th</sup> six-monthly progress report in compliance to directions issued by Hon'ble NGT is as under:

**[A]. Sewage Management**

**Liquid Sewage Management**

Sl. No.	Point	Reply
I.	Estimated sewage generation is 93.86 MLD and treatment capacities of 137.163 MLD have been created. Excessive capacities are created in connection of Projected Population, growth in peri urban areas, etc. We observe that absence of long-term planning and maintenance of STP and inflow of low quantity sewage and poor household connectivity will hamper the operating. Details shall be	<p>The details with regard to household connectivity for sewage management, as desired by the Hon'ble NGT, are enclosed as <b>Annexure-I.</b></p> <p>The details with regard to household connectivity Action Plan for completion of Household connections are enclosed as <b>Annexure-II.</b></p> <p>The details with regard to upgradation of the STPs to make them functional and operate at optimum capacity are enclosed as <b>Annexure-III.</b></p>

Sl. No.	Point	Reply
	provided with regard to household connectivity and upgradation of the STP to make it functional to run them at optimum level.	
II.	Disclosures made in Annexure-I (page 759-761) are not clearly bringing out existing Gap and the timelines. Instead of dependency on Projections, disclosures should give current figures, existing treatment capacity and its level of utilization for each ULB along with action plan.	The details for the current figures of existing treatment capacity and its utilization for each ULB is filled in the table provided by the Hon'ble NGT headed by the Sewage management in the State.
III.	On reading the disclosure on page 752, we find only 48,730 House- to -House connections are sanctioned against total target of 73,518. Action Plan for completion of house hold connection be provided.	Action plan for the completion of the household connection is enclosed in <i>Annexure -II</i> .
IV.	We find that performance results of STPs disclosed in Annexure III (page 768-791) indicate non-compliance and mode of disposal of effluents is not disclosed. We also find that Rs 8.28 crores environment compensation has	In this regard, it is submitted that Environmental Compensation amounting to ₹ 10,07,46,441 has been imposed on various STPs, out of which ₹ 3,52,59,713 has been deposited to dated. The STP-wise details are enclosed as <b>Annexure-IV(A)</b> .

Sl. No.	Point	Reply
	<p>been imposed on 22 STPs but there is no disclosure about the EC recovered. Outlet treated waste analysis of STP be provided with microbial analysis.</p>	<p>Further, the analysis of treated wastewater from the STP outlets, including the parameter of Fecal Coliform, for the month of January 2026 is enclosed as <b>Annexure-IV (B)</b>.</p>
V.	<p>Annexure IV- (page 793) clearly indicates violations of Water Act and order of Hon'ble Supreme Court in Paryavaran Suraksha as out of 74 ULBs, only 15 ULBs are having valid Consent. The State Board has also not taken required actions and merely stated that applications are either Rejected, Under Process, Returned, Not Applied, etc.</p>	<p>As on date, in Urban Areas, 48 STPs have valid consent from the State Board, whereas 24 STPs do not possess valid Consent to Operate. The STP wise status is enclosed as <b>Annexure-IV (C)</b>.</p> <p>The State Board has issued a letter to the Jal Shakti Vibhag and SJPNL directing them to ensure that the concerned STPs obtain consent from the State Board. The said letter dated 10.09.2025 is attached as <b>Annexure IV (D)</b>.</p>
VI.	<p>Ring Fence Account: We find no disclosure of details on utilization of Ring-Fenced amount (Rs 137.52 crores) except disclosing balance of Rs. 18.29 crores (page 757). We direct that proper allocations should be made to each ULB for sewage and solid waste management and disclosing timelines.</p>	<p>The details of the Account, as per the table prescribed by the Hon'ble NGT, are enclosed as <b>Annexure-V</b>.</p>

**[B]. Solid and Legacy Waste Management in Urban Sector**

As per the directions issued during the personal hearing on 07.11.2024, the status of Legacy Waste and gaps in Solid Waste Management has been reviewed by concerned Administrative Heads at their level. Further, Principal Secretary (UD) is also reviewing on a biweekly basis. Accordingly, necessary directions are being issued to eliminate the gaps. ULBs have made their sincere efforts to eliminate the gaps in processing of Solid Waste and clear the Legacy Waste. The progress made in the last six months is as under:

**Solid Waste Management:**

Status	As on February 2026 Existing ULBs	As on February 2026 Newly constituted ULBs
Total No. of ULBs in the State	76*  60 Existing ULBs	15 Newly created ULBs  *One ULB Namely Nagar Panchayat, Bir has been constituted on 10.03.2026
Total No. of Wards in the State	551	Yet to be Assessed
Estimated Quantity of MSW Generated (TPD)	398.34 TPD (Wet: 195.66 & Dry: 182.60  Inert: 20.09)	21.096 (as per estimated population)
Estimated Quantity of MSW Collected (TPD)	398.34 TPD (Wet 195.66 & Dry: 182.60 Inert: 20.09)	Solid Waste Management (SWM) mechanism is presently under institutional establishment and phased implementation
Quantity of MSW Processed (TPD)	397.95 TPD	
Gap in waste processed (TPD)	0.39 TPD (only in wet waste processing i.e. Karsog, & Nirmand).	

Wet Waste:

Presently, the wet waste is being processed through organic waste composters/Pit Composting/Composting drums/ Biogas/Gaushala/Piggery and in rural type of setup of ULB wet waste is being used at their own.

**Organic Waste Converter:** The nos. of days to be taken for Treatment/ Final Product generation is around 15 days in OWC. 1 TPD capacity OWC is having approx. 15 Tonnes capacity and the final product is generated after 12-15 days.

**Pit Composting:** The nos. of days to be taken for treatment/Final product generation is 45 days to 90 days depends upon the temperature of the site. The nos. and capacity of pits have been designed to cater the per day waste of the ULBs.

The compost generated is being utilized in parks of ULBs, or provided to farmers.

Dry Waste:

Dry Waste generation in the State is estimated to 182.60 TPD. To manage dry waste (non-biodegradable), Material Recovery Facilities (MRFs) have been developed in 50 ULBs to segregate recyclables so that non-recyclable combustible waste is left behind. The recyclables so segregated is being sent to the recyclable industries while the non-recyclable Segregated Combustible Fraction (SCF) is being sent to the cement factories as Refuse Derived Fuel (RDF) for co-processing and Public Works Department (PWD) for road metalling. The tie up with 4 cement plants has been done for co processing of non-recyclable waste. The SCF/RDF waste has been sent to cement industries.

The ULB wise waste generation and processing as per format provided by Hon'ble NGT is annexed as **Annexure-VI (1 & 2)**.

The State Government has recently constituted 16 new Urban Local Bodies (ULBs) with a total population of 60,275 (Census 2011 basis). The estimated municipal solid waste generation from these ULBs is approximately 21.096 TPD. As 15 ULBs were notified in December 2024, and one ULB namely Nagar Panchayat, Bir, has been constituted on 10.03.2026, the Solid Waste Management (SWM) mechanism is presently under institutional establishment and phased implementation. The 15 Newly Constituted ULB (December,2024) wise waste generation is annexed as **Annexure-VII**.

### Legacy Waste Management:

There were total 16 legacy waste sites in HP, out of which 9 sites have been cleared till date and work is undergoing in remaining 7 sites. It is also submitted that the quantity of legacy waste was estimated by the ULBs earlier, but the legacy waste estimation was not proper. Thereafter, the legacy waste estimation has been conducted by ULBs through Govt. Institution *i.e.* National Institute of Technology, Hamirpur and Jawaharlal Nehru Government Engineering College, Sundernagar etc. But it has been observed that due to the hilly terrain the estimation done by these institutes is also not accurate as the waste is still lying at site after the processing of estimated quantity.

During the reporting period 1,00,103 tons of legacy waste has been processed by ULBs despite of adverse weather condition in the state. So far 5,54,740 tons of legacy waste has been processed. During the reporting period one site (Una) has been cleared by the ULB. Two more sites *i.e.* Solan and Hamirpur will be completed by March 2026. Overall Status is as under as per format provided by Hon'ble NGT.

Legacy Waste								
1) Number of legacy waste dump sites	2) Quantity of legacy waste reported	3) Present quantity of legacy waste (23.2.26)	4) Daily legacy waste being added as unprocessed waste		5) Quantification and utilization of out of Bioremediation and bio mining			6) gap in legacy waste remediation and time bound plan
				Digested material	Plastics	Rubber	Inert and others	
07 (present)	6,41,963	1,69,706	Nil	193368.9	59309	-	67782.7	Target of completion by Dec, 2026

However, ULBs wise status of legacy waste on the prescribed format provided by Hon'ble NGT is at **Annexure-VIII**.

**[C]. Progress Report of Solid and Liquid Waste in Rural Sector:**

As per the directions issued during the personal hearing on 16/3/2023, the status of Legacy Waste and gaps in Solid Waste Management has been reviewed by Chief Secretary, GoHP. Necessary directions were issued to the field for taking up activities under Solid Waste Management and Liquid Waste Management. Gram Panchayats are doing their best to gear up the progress under Solid and Liquid Waste Management. The progress made in the last six months is as under:

<b>Status</b>	<b>Target</b>	<b>As on August, 2025</b>	<b>As on Feb. 2026</b>
<b>SWM</b>			
No. of PWMU established	88	51	55
No of Segregation – cum - Storage Shed	3615	6896	7770
<b>LWM</b>			
Households having Soak pits/ other disposal of Grey Water		129640 - Soak Pits 3236 - Leach Pits 1883 - Magic Pits	130052- Soak Pits 3236- Leach Pits 1883- Magic Pits
Community soak pits		8006	8125

## Annexure -I (Details with regard to house hold connectivity and Action plan for completion of household connection)

Sr. No.	Name of ULB	Name of STPs	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Action plan for completion of household connection
1	2	3	4	5	6	7
5	Rampur	Chuhabag Dakolar (1.16 MLD)	5876	3840	April 2028 .	under the Chuhabag and Khopri sewerage schemes have largely been completed, and connections to the recently commissioned STP at Khaneri are presently being taken up in a phased manner. The construction of STP Dakolar is in progress and the plant is expected to be made operational by May 2026. Thereafter, sewer connectivity under the Dakolar sewerage scheme will be taken up, and all households proposed under the scheme are targeted to be connected to STP Dakolar in a phased manner by 2028.
6	Kotkhai	Kotkhai Zone-IIrd Kotkhai Zone-IIIrd	642	310	31.03.2027 (Subjected to conditions in column 7)	To connect the remaining households, the sewer network is to be laid. The sewer network is proposed to be executed under the Waste Water Management System, for which the estimate already stands technically sanctioned and tenders are presently under process. The timeline for achieving connectivity is subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
7	Chirgaon	No operational STP	1862	0	Two years after construction of new STP	The estimate for construction of a new sewerage scheme in ULB Chirgaon is under preparation. Upon receipt of the requisite approvals and availability of funds, construction of the STP shall be taken up, and the facility shall be commissioned and made operational within two years from the commencement of construction.
8	Rohru	Rohru-New Radha Swami Petrol Pump	5280	4500	Two years after construction of new STP	To connect the remaining households in ULB Rohru and accommodate the additional influent load of 1.05 MLD, a comprehensive upgradation of the STP Rohru has been proposed. This project is integrated with the augmentation of the Water Supply Scheme (WSS) Rohru Town, to ensure a holistic improvement in the town's water and sanitation infrastructure.
9	Jubbal	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	762	615	31.03.2027	To connect the remaining households, the sewer network is to be laid. The sewer network is proposed to be executed under the Waste Water Management System, for which the estimate already stands technically sanctioned and tenders are presently under process. The timeline for achieving connectivity is subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
10	Narkanda	Narkanda	186	135	31.12.2026	The gap in sewerage connectivity in Narkanda ULB is primarily due to reluctance of residents to take sewer connections, as many households are already using individual septic tanks. Efforts are being made to motivate the public to opt for sewerage connections.
11	Theog	Theog	2949	410	31.03.2027	Connectivity work is in progress.

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1	2	3	4	5	6	7
12	Sunni	Sunni	3000	1350	31.03.2027	The gap in sewerage connectivity in Sunni ULB is primarily due to reluctance of residents to take sewer connections, as many households are already using individual septic tanks. Efforts are being made to motivate the public to opt for sewerage connections. The work can be completed by the targeted date subjected to availability of funds.
13	Chopal	STP Chopal (0.60 MLD)	895	0	31.03.2029	STP of 0.60 MLD has been proposed for Chopal. A/A & E/S has been approved and the tender has been invited vide this office letter No. 4392-95 dated 11/09/2024. The work could not be taken up due to non-availability of sufficient budget. The same shall be executed as soon as adequate budget is made available. The work can be completed by 31.03.2029 subject to availability of funds. Household connection work will be taken up after construction and commissioning of the STP.
14	Nerwa	STP Nerwa (0.66 MLD)	2384	0	31.03.2029	STP of 0.66 MLD has been proposed for Nerwa. A/A & E/S has been accorded. Further action is held up due to non-availability of budget. The work shall be taken up immediately once funds are made available. The work can be completed by 31.03.2029 subject to availability of funds. Household connection work will be taken up after construction and commissioning of the STP.
15	Solan	Solan Zone-B (Shanti)	17833	2560	March 2027 (Additional 400 connections will be released in STP Solan zone B.)	Sewerage facility in Solan is not available for whole of the MC area. It is only available partially for 8 wards and STP is located at Shanti and is named as Zone-B. Out of the proposed 1100 connections in the estimate of this Zone, 633 connections have been released and 2560 households have been connected till date. Additional 400 connections will be released in STP Solan zone B by March 2027. For providing Sewerage facility to the leftout area of MC Solan, DPR amounting to Rs. 172.64 Crore has been re-
16	Parwanoo	Parwanoo (Zone-I) Parwanoo (Zone-II)	3500	1867	31/08/2026	There are two STPs in Parwanoo namely STP Parwanoo zone 1 (Operational) and STP Parwanoo Zone 2 (underconstruction). In STP Parwanoo zone I, laying of balance sewer lines nearly 3.60 Km is in progress, besides 1.75 Km laid sewer lines yet to be connected to the STP for want of permission from Railways and HPPWD. This work is likely to be completed by 31-08-2026. In Parwanoo Zone 2, laying of balance sewer lines nearly 0.84 Km is in progress, besides 2 Km laid sewer lines yet to be connected to the STP. This work is likely to be completed by 31-08-2026.
17	Arki	Arki Town	1598	1001	31/03/2027	600 households will be covered in the balance work to connect leftout area to sewerage scheme, which is in progress.
18	Nalagarh	Nalagarh Town Mandiyapur	2535	2006	31/03/2027	Most of households have been connected with the STP, however door to door campaign is being organised a/w Municipal authorities for connecting the left households.

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1	2	3	4	5	6	7
19	Baddi	CETP Baddi	32177	23460	31/03/2027	Work of sewerage facility to leftout area in the town is in progress.
20	Kandaghat	No operational STP	1167	0	31-03-2029	Sewerage facility is not available for Nagar Panchayat area of Kandaghat. For providing sewerage facility to the NP kandaghat, DPR amounting to 38.75 cr has been re submitted for arranging funds under Namami Gange program of GOI. As soon as the DPR/ proposal is funded, the work of the proposed STP will be started including laying of sewer network.
21	Kunihar	Kunihar	Not provided by UD being Rural area. However, as per DPR 628 connections are to be connected by the end of design year 2042. Currently 576 connections are released.	1062	The ULB was notified in December 2024. Household sewer connections will be released in due course after receipt of data from the Urban Development Department regarding the remaining households to be connected within the ULB, subject to the availability of funds.	Earlier, the area was categorized as rural and has now been notified as Nagar Panchayat Kunihar vide Government Notification No. UD-A(1)-10/2024 dated 23-12-2024. The data regarding household sewer connections has not yet been provided by the Urban Development Department. Household sewer connections will be released in due course once the data regarding the remaining households to be connected within the ULB is provided by the Urban Development Department, subject to availability of funds.
22	Kangra	Zone-1-1.68 MLD, Zone-2-1.43 MLD, Zone-3-0.63 MLD	2122	1981	18 months subject to availability of funds	The gap is primarily due to ongoing land disputes pending in various local and high courts and due to reluctance of people to take connections due to availability of already constructed individual septic tanks. The department has been carrying out sensivity training and various communication programmes to create awareness amongst the local population. Various administrative departments as well as MC officials are requested from time to time to intervene into the issues

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Sr. No.	Name of ULB	Name of STPs	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Action plan for completion of household connection
1	2	3	4	5	6	7
23	D/Shala	Chellian- 6.2 MLD, Gamru-1.4 MLD, Old chadi road 0.2 MLD, Ramnagar-0.03, Bhagsu- 0.052, chellian nag mandir- 0.165	5582	3460	18 months subject to availability of funds	
24	Baijnath	STP Baijnath, STP paprola	4020	Nil	31.12.2027	Ongoing Process, The sewerage network work is yet to start
25	Palampur	STP palampur- 0.35 MLD, The following STPs are under construction under MC palampur - STP@rodi-2- 2.10 MLD, STP@Maranda2- 2.40 MLD, STP@Nihang- 0.50, STP@Maranda-1- 1.50 MLD, STP@rodi-1.50, STP@ chimbhar- 0.50 MLD	10652 (including connections of under construction STP(s))	537	3 Years	Ongoing process, STP construction under process, afterwards network will be constructed
26	Shahpur	STP zone-1, STP zone-2	6051	Nil	31.12.2027	Ongoing process, STP construction under process, afterwards network will be constructed

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1	2	3	4	5	6	7
27	Nagrota Bagwan	STP nagrota Bagwan	1154	843	15 months subject to availability of funds	The gap is primarily due to ongoing land disputes pending in various local and high courts and due to reluctance of people to take connections due to availability of already constructed individual septic tanks. The department has been carrying out sensivity training and various communication programmes to create awareness amongst the local population. Various administrative departments as well as MC officials are requested from time to time to intervene into the issues
28	Jawalamukhi	STP- Jawalamukhi	1325	1185	24 months subject to availability of funds	
29	Nagrota Surian	Under construction	1119 Nos	0	31-12-2029 Subject to availability of funds	the STP is proposed to be constructed and commissioned. Household connection work will be taken up after construction and commissioning of the STP subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
30	Nurpur	STP Nurpur	2207 Nos	160 Nos	01-12-2028 Subject to availability of funds	Ongoing process
31	Jawali	Under construction	2332 Nos	0	01-12-2029 Subject to availability of funds	the STP is proposed to be constructed and commissioned. Household connection work will be taken up after construction and commissioning of the STP subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
32	Chamba	Bargha-1 , Bargha-2, Parel & Bhagot	4141	2946	31/12/2027	The gap is primarily due to ongoing land disputes pending in various local and high courts and due to reluctance of people to take connections due to availability of already constructed individual septic tanks. The department has been carrying out sensivity training and various communication programmes to create awareness amongst the local population. Various administrative departments as well as MC officials are requested from time to time to intervene into the issues
33	Dalhousie	STP Dalhousie	1650	28	18 months subject to availability of funds	Ongoing process
34	Chowari	STP Chowari	700	75	18 months subject to availability of funds	Ongoing process

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1	2	3	4	5	6	7
35	Dehra	STP Dehra	850	790	Dec.2026	The gap is primarily due to ongoing land disputes pending in various local and high courts and due to reluctance of people to take connections due to availability of already constructed individual septic tanks. The department has been carrying out sensivity training and various communication programmes to create awareness amongst the local population. Various administrative departments as well as MC officials are requested from time to time to intervene into the issues
36	Khundia		571	0		DPR under preparation
37	Banikhet		1978	0		Under process
38	Kotla Khurd		783	0	--	DPR under preparation
39	Mandi	Raghunath paddhar	6503	4321	Dec-26	<ul style="list-style-type: none"> <li>•2284 Connections out of 2083 Connections pending on behalf of Jal Shakti Vibhag are under progress and are tentatively proposed to be completed by December 2026, subject to availability of funds and willingness of the consumers to take connection.</li> <li>•201 connections under Mandi division (STP Khaliar &amp; Raghunath Paddhar) are affected due to land or neighbor disputes shall be restored after resolution of the respective disputes.</li> </ul>
		Khaliar	1501	1399	Dec-26	<ul style="list-style-type: none"> <li>•The progress of network connection with STP was adversely affected due to unprecedented floods in river beas during Monsoon 2025 where the four number wet well wells were proposed to lift sewage were damaged. One of the wet well needs to be relocated for which the land is required and the matter has been take up with DC Mandi vide division office letter No. EE-JSV-MND-DB-Gen./2025 13743-45 Dated 1-12-2025. Three numbers of wet wells need to be restored /retrofitted considering the post disaster effects in River Beas. The tentative date of completion is December 2026.</li> </ul>

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1	2	3	4	5	6	7
40	Sundernagar	STP Sundernagar (Chandpur)	4543	2966	Dec-26	<ul style="list-style-type: none"> <li>• 850 Connections are pending on behalf of Jal Shakti Vibhagare under progress and are tentatively proposed to be completed by December 2026, subject to availability of funds.</li> <li>•600 Connections under Sundernagar Division (STP Chandpur) are affected due to land or neighborhood disputes and 130 connections are pending due to unwillingness of consumer to apply for sewage connection shall be restored after resolution of the respective disputes.</li> <li>•As per the DPR, a total sewerage network length of 109.31 km is proposed, out of which 97.26 km has already been laid. The balance 12.05 km is proposed to be completed tentatively by December 2026, subject to availability of funds.</li> </ul>
41	Kullu	Lankabaker	1885	1977	All Connected	All connections are Completed
		Bhootnath	1640	1633	Jun-26	The remaining 7 connections shall be provided after completing the construction of the wet well for the left-out low-lying areas, the wet well which was under construction was severely damaged during the floods of 2025
		Badah	349	362	All Connected	All connections are completed
42	Bhunter	Bhunter	659	577	Targeted for March 2027 subjected to willingness of consumer to take/apply for connection	The required distribution network has been laid by the jal Shakti Vibhag,due to the unwillingness of certain consumers and land disputes that arose during the laying of private sewerage connections, the desired target could not be achieved.
		Jarad	484	383	Targeted for March 2027 subjected to willingness of consumer to take/apply for connection	Wet Well work is under construction after the completion of wet well the balance connection will be released and target will be complete.

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1	2	3	4	5	6	7
		Shadabai	212	212	All Connected	All connections are completed
43	Manali	Manali (Near Police Colony)	1477	1487	All Connected	All connections are completed
		At Khakhnal near Kalath	7910	-	-	-
44	Nirmand	No existing STP				AT DPR STAGE
45	Banjar	No existing STP				1 (Under construction)
46	Karsog	No existing STP				AT DPR STAGE
47	Rewalsar	Rewalsar (Chalahar)	740	162	Aug-26	<p>•Out of the total connections under Riwalsar, 70 connections are presently affected due to land ownership and neighborhood disputes. For the remaining 508 connections, the residents are being continuously motivated and informed to apply for household connections. These connections shall be completed progressively with the passage of time as and when applications are received from the beneficiaries.</p> <p>•Due to land dispute at Ward No. 4 &amp; ward No. 3, Ward No. 5 partialy. The local people are not allowed</p>
48	Nerehwak	Nerchwak	4208	-		
		Hamirpur Town Zone-I (Hathli Khad)	2209	1161	Dec.2034	As per the DPR, a total sewerage network length of 26 km is proposed, out of which 22.50 km has already been laid. The balance 3.50 km is proposed to be completed tentatively by December 2027 for which the tender are being re-called.
		Hamirpur Town Zone-II (Kakru Nallah)	378	348	Dec.2025	At present, 30 households remain unconnected. Owing to a land dispute, JSV could not lay approximately 150 meters of pipeline. The pending connections will be completed once the dispute is resolved.

## Annexure -I (Details with regard to house hold connectivity and Action plan for completion of household connection)

Sr. No.	Name of ULB	Name of STPs	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Action plan for completion of household connection
1	2	3	4	5	6	7
49	Hamirpur	Hamirpur Town Zone-III	250	411	Dec.2025 The targeted connections have already been laid, and surplus connections have also been provided	All Targeted connections are complete
		Hamirpur Town Ward No. 11	435	125	Ward No. 11 (Dec.2035)	At present, 310 households remain unconnected. Owing to a land dispute, JSV could not lay approximately 530 meters of pipeline. The pending connections will be completed once the dispute is resolved.
50	Nadaun	STP Nadaun at Nagarda	1560	818	December 2026 (Sewer network work 80% completed.)	Out of a total of 1,560 sewer connections, 778 connections are yet to be provided. Approximately 80% of the sewerage network has already been laid, and the remaining work is in progress and is tentatively scheduled for completion by December 2026.
51	Sujanpur	Seweragescheme to Sujanpur Town (Zone I) Near HPSEB sub Station Sujanpur- 1.5 MLD	745	526	2038	Survey and mapping of the entire town have been completed. Estimates have been prepared and technically approved and are proposed to be tendered. Two works have been awarded, covering 1.190 km of the balance sewer network along with related household connections. The remaining works shall be taken up under balance jobs, subject to availability of funds. Further, due to land disputes at certain locations, complete connectivity shall be achieved after resolution of the disputes. The listed connections are proposed to be completed in a phased manner up to the year 2038.
		Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur- 1.75 MLD	650	293	2038	
52	Bhota	Sewerage Scheme to Bhota Town	500	0	Dec.2026	Connections under construction shall be provided once the STP is fully completed and made operational.

## Annexure -I (Details with regard to house hold connectivity and Action plan for completion of household connection)

Sr. No.	Name of ULB	Name of STPs	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Action plan for completion of household connection
1	2	3	4	5	6	7
53	Joginder Nagar	Majharnoo Joginder Nagar	1204	1042	March.2027	As per records, 162 out of 1204 sewer connections are presently pending, for which the tender has already been awarded vide Letter No. JSV-EE-CTR-Tender-Award Letter/2025-26/3843-52 dated 10.07.2025, with the estimated date of completion being March 2027
54	Sarkaghat	Sarkaghat Paplog	394	210	Dec.2026	As per records, 13.11 km line is proposed installed out of which 6 km is laid and 7.11 km is pending for which the tender has already been made vide Letter No Letter No.JSV-SKT-E/2025-26-2991 DATED 11/11/2025.
		Sarkaghat Barchhwar	387	315	Dec.2026	As per the DPR, a total sewerage network length of 3.20 km is proposed, out of which 2.20 km has already been laid. The balance 1 km is proposed to be completed tentatively by December 2026 for which the tender has already been made vide Letter No.JSV-SKT-E/2025-26-2991 DATED 11/11/2025.
55	Shri Naina Devi Ji	Shri Naina Devi Ji-Kolla Toba	340	293	March.2027	As per records, 47 sewer connections are pending due to land disputes and customer unwillingness to apply for sewer connections. These connections shall be provided after resolution of the respective issues, tentatively targeted for completion by 31 March 2027.
56	Ghumarwin	STP Ghumarwin (At Bajoha)	872	937		No sewer connections are pending; 937 connections have been provided against a DPR target of 872, including 65 surplus connections.
57	Talai	Talai	962	Nil	31.03.2032	The A/A & E/S for the work was accorded by the Additional Chief Secretary (SJ&E), Government of Himachal Pradesh, vide letter No. SJE-B-C(10)-26/2010-Loose dated 17.01.2011 for ₹481.67 lakh, providing for 448 household sewer connections. Accordingly, the main trunk sewer for 448 connections and about 90% of the 0.90 MLD STP were completed.
58	Gagret	STP Gagret	888	103	2027	The sewerage connections are in progress in the areas already linked to the Sewage Treatment Plant (STP). However, some parts of the town are not yet connected to the STP due to the pending road crossings on the National Highway and the Major District Road. After obtaining prior permission from the respective departments, the remaining sewerage network will be connected to the STP, and the balance household connections will be completed
59	Bangana	STP Bangana	685	0	2027	
	Una	STP Zone C and D Chander lok Colony	1646	274	2027	

## Annexure -I (Details with regard to house hold connectivity and Action plan for completion of household connection)

Sr. No.	Name of ULB	Name of STPs	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Action plan for completion of household connection
1	2	3	4	5	6	7
60		STP Zone A&B Rampur	4912	747	2027	
61	Mehatpur	STP (Zone A,B,&C)	1318	167	2029	Revised estimate for Zone A, B, C, D amounting to Rs. 455.78, with total amounting to Rs. 1765.49 was submitted to The Director UD Shimla vide Engineer-in- Chief Shimla letter No. 4154-56 dated 7/12/2022.
		STP Zone E&F				Estimate for Mehatpur Zone E & F amounting to Rs 1309.71 lakh was submitted to The Director UD Shimla vide Engineer-in- Chief Shimla letter No. 4154-56 dated 7/12/2022.
62	Santokgarh	Santokgarh	1652	0	2031	Connections under construction shall be provided once the STP is fully completed and made operational.
63	Amb	Chintpurni-Zone-1	74	73	Jun-26	Present targated connections are approximately made and for future connections the residents are being continuously motivated and informed to apply for household connections. These connections shall be completed progressively with the passage of time as and when applications are received from the beneficiaries.
		Chintpurni-Zone-2	203	191	Dec.2027	Present targated connections are approximately made and for future connections the residents are being continuously motivated and informed to apply for household connections. These connections shall be
		Chintpurni-Zone-3	402	185	Dec. 2027	As the STP has been newly commissioned, public awareness and motivation are required to encourage household connections. The sewer network has already been laid; however, actual connectivity depends upon the willingness of residents to apply for individual connections  The residents are being continuously motivated and informed to apply for household connections. These connections shall be completed progressively with the passage of time as and when applications are received from the beneficiaries.
64	Daulatpur	No existing STP	-	-	-	At DPR Stage Submitted to the Director UD Shimla vide Engineer In Chief Shimla Letter no4154-56 dated 7/12/2022 for 1904.96 Lakh
65	Tahliwal	No existing STP	-	-	-	At DPR Stage Submitted to the Director UD Shimla vide Engineer In Chief Shimla Letter no4154-56 dated 7/12/2022 for 2410 Lakh

## Annexure -I (Details with regard to house hold connectivity and Action plan for completion of household connection)

Sr. No.	Name of ULB	Name of STPs	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Action plan for completion of household connection
1	2	3	4	5	6	7
66	Dhrampur	No existing STP	-	-	-	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) and Now that it falls under the jurisdiction of the ULB, preparation of a Detailed
67	Sandhole	sandhole	325	180	DEC.2027	
68	Baldwara	No existing STP	-	-	-	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
69	Jhundutta	No existing STP	-	-	-	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
70	Swarghat	No existing STP	-	-	-	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
71	Barsar	No existing STP	-	-	-	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
72	Bhoranj	No existing STP	-	-	-	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
73	Bilaspur	No existing STP	-	-	-	Two Sewage Treatment Plants (STPs) of capacities 3.4 MLD and 2.0 MLD are presently under construction. Upon completion and commissioning, these STPs will provide adequate sewage treatment capacity to meet the projected load of the concerned Urban Local Body

## Annexure-II

Annexure-II (Details with regards to Upgradation of the STP to make it functional to run them at optimum level)

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
1	Rampur	Khopri	1	0.85	The plant is currently optimized for a flow of 0.85 MLD through specific process upgradations. To prevent biological instability under this reduced load, the two surface aerators are operated at desired RPM to maintain Dissolved Oxygen (DO) levels within a targeted range of 1.5–2.0 mg/L. The MLSS is maintained at 2,500–3,500 mg/L through daily adjustments of the Return Activated Sludge (RAS) rate, ensuring the bacterial population remains proportional to the influent volume. Additionally, to compensate for the lower organic load and prevent biomass starvation, periodic organic seeding—using materials such as cow dung—is performed to provide the necessary carbon source to sustain a healthy microbial culture.
		Khaneri	1.16	0.6	To adapt to the lower hydraulic load, specific process optimizations have been implemented at plant to maintain the health of the biological film. The two aeration tanks utilize a diffused aeration system where the air-flow is regulated via Header Valve throttling. This ensures that the Dissolved Oxygen (DO) is maintained at an optimized range of 1.5–2.0 mg/L, providing sufficient oxygen for the biofilm while preventing excessive turbulence that could dislodge the media-attached bacteria. The plant operates with two Tube Settlers in series, which have been optimized for the lower flow velocity to ensure effective solids separation. Following the biological stage, the treated water passes through a Constructed Wetland and a Multimedia Filter for advanced polishing. These natural and mechanical filtration stages ensure the removal of residual fine particles. Final disinfection is managed in the CCT (Chlorine Contact Tank) with a maintained residual of 0.5 mg/L. To ensure that the bacteria remain active despite the reduced organic load, periodic organic seeding (using cow dung) is performed in the aeration tanks. These proactive measures are intended to maintain treatment efficiency and work toward compliance with the stipulated discharge standards under current conditions.
		Chuhabag	0.5	0.47	STP Chuhabag doesn't have the issue of low inflow as it is running near full design capacity. Design capacity of this STP is 0.50 MLD and STP is receiving approximately 0.47 MLD flow.
2	Solan	Solan Zone-B (Shanti)	2.90	1.8	Regarding the 2.9 MLD STP at Solan, which currently receives an influent flow of 1.8 MLD, has adopted dual-track process optimization to manage the present hydraulic load. The plant utilizes two aeration tanks in parallel, equipped with both surface aerators and a diffused aeration system. To maintain Dissolved Oxygen (DO) levels at the optimized range of 1.5–2.0 mg/L, the surface aerators are operated at desired RPM, and the blower-fed diffusers are regulated via header valve throttling. This hybrid approach ensures uniform mixing and precise oxygenation without the risk of over-aeration. The MLSS is maintained at 2,500–3,500 mg/L, with the two secondary clarifiers operated in parallel to ensure low surface overflow rates and superior solids settling. To compensate for the reduced organic load and prevent the starvation of the microbial population, periodic organic seeding (using materials such as cow dung) is performed as a supplemental carbon source. The treated water undergoes final polishing through a Pressure Sand Filter (PSF) and Activated Carbon Filter (ACF) to remove residual suspended solids and trace impurities.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
3	Parwanoo	Parwanoo (Zone-1)	1.00	0.3	The 1.0 MLD STP at Parwanoo, based on MBBR technology, is currently receiving an influent flow of approximately 0.3 MLD. To ensure optimum functionality despite this low inflow, the facility utilizes its Equalization Tank to regulate the feed, maintaining a steady hydraulic load to the biological units. The MBBR tanks operate with a controlled diffused aeration system, where Dissolved Oxygen (DO) is maintained at 1.5–2.0 mg/L via header valve throttling to ensure stable biofilm growth. To further enhance biological stability under low organic loading, a biomass (sludge) recycling mechanism has been adopted alongside periodic organic seeding as a supplemental carbon source. Final polishing of the treated effluent is achieved through a Tube Settler, Pressure Sand Filter (PSF), and Activated Carbon Filter (ACF), ensuring high-quality output for reuse.
4	Arki	Arki Town	0.70	0.4	Regarding the 0.70 MLD STP at Arki, which currently receives an influent flow of approximately 0.40 MLD, the facility has implemented process optimization to align with the current hydraulic and organic load. To prevent biological instability caused by over-aeration, the diffused aeration system is regulated via header valve throttling. This ensures that the Dissolved Oxygen (DO) levels are maintained within the optimized range of 1.5–2.0 mg/L. The MLSS is maintained at 2,500–3,500 mg/L through daily monitoring and adjustment of the Return Activated Sludge (RAS) rate. Furthermore, to sustain the microbial population during periods of low organic loading, the plant performs periodic organic seeding (using cow dung) to provide a supplemental carbon source. This augmentation ensures that the biomass remains active and healthy for effective treatment.
5	Nalagarh	Nalagarh Town Mandiyapur	3.62	1.37	Regarding the 3.62 MLD STP at Nalagarh, which currently receives an influent flow of 1.37 MLD, it is submitted that the facility has implemented process-control upgradations to manage the low hydraulic load. To ensure the plant operates efficiently at 38% capacity, the Wet Well is utilized to store incoming sewage, allowing for controlled, high-velocity pumping to the aeration tanks. This prevents stagnant conditions and ensures a consistent feed. The biological process is managed using two surface aerators. These aerators are operated at desired RPM to maintain Dissolved Oxygen (DO) levels within the optimized range of 1.5–2.0 mg/L. To prevent biomass starvation due to the reduced organic load, periodic organic seeding (using cow dung) is performed to sustain an active microbial population. The MLSS is maintained at 2,500–3,500 mg/L through daily adjustments of the Return Activated Sludge (RAS) rate. Following secondary clarification, the treated water undergoes tertiary polishing through a Pressure Sand Filter (PSF) and Activated Carbon Filter (ACF) to ensure the removal of residual impurities.
6	Baddi	CETP Baddi	5.50	1.34	STP's O&M doesn't pertain to JSV.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
7	Kunihar	Kunihar	0.9	0.69	Regarding the 0.90 MLD STP at Kunihar, which currently receives an influent flow of 0.69 MLD, the plant is receiving approximately 77% of its design load, the process is focused on high-efficiency organic removal and superior solids separation. To maintain the biological process, the diffused aeration system is regulated via header valve throttling to maintain Dissolved Oxygen (DO) levels within the optimized range of 1.5–2.0 mg/L, ensuring a healthy biological floc without over-aeration. The MLSS is maintained at 2,500–3,500 mg/L through daily monitoring and adjustment of the Return Activated Sludge (RAS) rate across the two aeration tanks. To ensure effluent clarity, the plant utilizes a dual-stage settling process comprising one secondary clarifier followed by a tube settler. This configuration maximizes the settling of suspended solids before the water reaches the tertiary treatment stage. Additionally, to prevent any potential biomass starvation during seasonal flow variations, periodic organic seeding (using cow dung) is performed as a supplemental carbon source.
8	Kotkhai	Kotkhai Zone-IIrd	0.305	0.06	The STP is provided with two aeration tanks and two secondary settling tanks. At present, in view of the low influent flow of about 0.06 MLD against the design capacity of 0.305 MLD, the plant is being operated in single-stream mode by utilizing one aeration tank and one settling tank. To ensure biological health, blower output is regulated via header valve throttling to maintain an optimized Dissolved Oxygen (DO) level of 1.5–2.0 mg/l in the aeration tank. Furthermore, controlled organic seeding (cow dung) is performed to sustain an MLSS of 2,500–3,500 mg/l. This provides the necessary supplemental carbon to prevent bacterial starvation under low-loading conditions. The redundant units remain in standby, providing operational flexibility to accommodate future flow increases.
		Kotkhai Zone-IIIrd	0.163	0.04	The Sewage Treatment Plant at Kotkhai Zone-III is provided with two aeration tanks and two secondary settling tanks and is designed for a capacity of 0.163 MLD. At present, the plant receives an influent flow of approximately 0.04 MLD. In view of the low inflow, the STP is being operated in single-stream mode by utilizing one aeration tank and one settling tank, while the parallel units are kept in standby. To sustain biological activity, blower output is regulated via header valve throttling to maintain an optimized Dissolved Oxygen (DO) level of 1.5–2.0 mg/l, preventing floc shear from over-aeration. Additionally, controlled organic seeding (cow dung) is performed to maintain an MLSS of 2,500–3,500 mg/l, providing the supplemental carbon required to prevent bacterial starvation under low-loading conditions. The redundant parallel units are kept in standby, ensuring the plant can be fully scaled as influent flow increases.
9	Rohru	Rohru-New Radha Swami Petrol Pump	1.745	2.00	STP Rohru does not face the issue of low inflow; rather, the plant is presently receiving flows higher than its design capacity. To manage the excess inflow on an interim basis, an equalization tank has been constructed, and the influent flow to the treatment units is being regulated to ensure stable plant operation. To permanently address the issue of increased sewage generation, a proposal for upgradation of STP Rohru, along with augmentation of the Water Supply Scheme (WSS) Rohru Town, has been prepared and submitted to the higher office.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
10	Jubbal	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	0.651	0.35	To maintain process efficiency under 53.71% hydraulic load, air discharge from the blowers is strictly regulated via header valve throttling. This precision control is technically essential to sustain an optimized Dissolved Oxygen (DO) level of 1.5–2.0 mg/l, preventing the degradation of the biological floc and ensuring the microbial population is not compromised by over-aeration. Furthermore, to maintain a stable MLSS of 2,500–3,500 mg/l across the aeration units, controlled organic seeding (cow dung) is performed. This provides a vital supplemental carbon source to prevent bacterial starvation and ensure the metabolic activity of the biomass despite the low incoming organic load.
11	Paonta Sahib	Paonta Sahib - Zone – I (Devi Nagar)	0.44	0.44	STP Paonta Sahib -Zone – I (Devi Nagar) doesn't have the issue of low inflow as it is running at full design capacity.
		Paonta Sahib- Zone – II (Main Bazar )	1.00	0.70	Plant is running at 70 percent flow on MBBR technology. The plant is primarily based on MBBR technology; however, a recycling system (Return Activated Sludge – RAS) has been introduced to enhance overall biological performance. The recycling of biomass provides an additional suspended growth component along with the attached biofilm on MBBR media, thereby creating a hybrid treatment environment. To ensure the health of the biofilm and MLSS, the diffused aeration system is regulated via header valve throttling to maintain Dissolved Oxygen (DO) levels between 1.5–2.0 mg/L. This prevents carrier scouring and ensures optimal substrate utilization. Furthermore, to ensure high-quality treated water, the plant utilizes its upgraded tertiary treatment chain, comprising a Constructed Wetland, Pressure Sand Filter (PSF), and Activated Carbon Filter (ACF). The operation of the Wetland provides natural polishing, while the PSF and ACF units effectively remove residual suspended solids and trace impurities.
		Paonta Sahib- Zone – III (Jambu Ka Khalla )	1.72	0.8 (Tapped with MC drain)	The facility utilizes SBR (Sequential Batch Reactor) technology integrated with a SCADA system for precision process control. To adapt to the current influent flow, which is approximately 46% of design capacity, the plant has undergone operational upgradation via cycle-time optimization. Specifically, the duration of each process phase within the SBR cycle has been increased through SCADA programming.
12	Narkanda	Narkanda	0.45	0.25	The Sewage Treatment Plant at Narkanda is designed for a capacity of 0.45 MLD and utilizes an extended aeration process with a single aeration tank equipped with two surface aerators and one secondary clarifier. At present, the plant receives an influent flow of approximately 0.25 MLD, which represents about 56% of its design capacity. To maintain high treatment efficiency at this load, the operation of the two surface aerators are operated at desired RPM to maintain an optimized Dissolved Oxygen (DO) level of 1.5–2.0 mg/l. The biological process is further stabilized by maintaining an MLSS of 2,500–3,500 mg/l through consistent monitoring and daily adjustment of the Return Activated Sludge (RAS) rate. To prevent the depletion of the microbial population during periods of low organic inflow, controlled organic seeding (cow dung) is performed as a supplemental carbon source. This practice ensures that the biomass remains active and healthy for effective organic removal.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
13	Theog	Theog	1.15	0.20	The Sewage Treatment Plant at Theog is designed for a capacity of 1.15 MLD and utilizes an extended aeration process with a single aeration tank equipped with two surface aerators and one secondary clarifier. At present, the plant receives a significantly low influent flow of approximately 0.20 MLD, which is roughly 17% of its design capacity. To manage this substantial hydraulic deficit and prevent process failure, the two surface aerators are operated at desired RPM to maintain the Dissolved Oxygen (DO) levels within the optimized range of 1.5–2.0 mg/L. To sustain the biological health of the system, the MLSS is maintained at 2,500–3,500 mg/L. However, given that the incoming organic "food" (BOD) from the 0.20 MLD flow is insufficient to support this population, controlled organic seeding (cow dung) is performed regularly. This provides the essential supplemental carbon source required to prevent bacterial starvation and maintain a viable biomass. Additionally, the Return Activated Sludge (RAS) rate is adjusted daily to ensure the microbial population remains concentrated within the aeration tank.
14	Sunni	Sunni	0.65	0.32	The plant is currently optimized for a flow of 0.32 MLD through specific process upgradations. To prevent biological instability under this reduced load, the three surface aerators are operated at desired RPM to maintain Dissolved Oxygen (DO) levels within a targeted range of 1.5–2.0 mg/L. The MLSS is maintained at 2,500–3,500 mg/L through daily adjustments of the Return Activated Sludge (RAS) rate, ensuring the bacterial population remains proportional to the influent volume. Additionally, to compensate for the lower organic load and prevent biomass starvation, periodic organic seeding—using materials such as cow dung—is performed to provide the necessary carbon source to sustain a healthy microbial culture.
15	Nahan	No operational STP	NA	NA	NA
16	Rajgarh	No operational STP	NA	NA	NA
17	Shillai	No operational STP	NA	NA	NA
18	Chirgaon	No operational STP	NA	NA	NA
19	Chopal	No operational STP	NA	NA	NA
20	Nerwa	No operational STP	NA	NA	NA
21	Kandaghat	No operational STP	NA	NA	NA

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
22	Kangra	Zone-1-1.68 MLD, Zone-2-1.43 MLD, Zone-3-0.63 MLD	3.77	3.57	The utilization is almost the same as installed capacity and hence the system is already running at optimum level
23	D/Shala	Chellian- 6.2 MLD, Gamru-1.4 MLD, Old chadi road 0.2 MLD, Ramnagar-0.03, Bhagsu- 0.052, chellian nag mandir- 0.165	7.947	5.45	Optimum levels of active bacteria are maintained in the aeration tank by regulating the return activated sludge (RAS) as well as the wasted sludge to maintain healthy ratio of MLVSS: MLSS which helps to maintain F:M ratio. The major GAP in utilization is at the STP chellian and the major reason for that is the absence of tertiary treatment in one of the units having 3.5 MLD capacity which enforces the operator to run it at lower flows for effective treatment and compliance. The proposal of addition of tertiary treatment is under process
24	Bajjnath		Nil	Nil	Not Applicable
25	Palampur		0.35	0.35	The utilization is almost the same as installed capacity and hence the system is already running at optimum level
26	Shahpur		Nil	Nil	Not Applicable
27	Nagrota Bagwan		1.34	1.1	Optimum levels of active bacteria are maintained in the aeration tank by regulating the return activated sludge (RAS) as well as the wasted sludge to maintain healthy ratio of MLVSS: MLSS which helps to maintain F:M ratio.
28	Jawalamukhi		2.83	2.26	
29	Nagrota Surian		-	-	Not Applicable
30	Nurpur		3.13	0.55	Since the flow is too low. Instead of running all three air blowers only one is currently being run. Optimum levels of active bacteria are maintained in the aeration tank by regulating the return activated sludge (RAS) as well as the wasted sludge to maintain healthy ratio of MLVSS: MLSS which helps to maintain F:M ratio.
31	Jawali		-	-	Not Applicable
32	Chamba		4.521	4.521	The utilization is almost the same as installed capacity and hence the system is already running at optimum level
33	Dalhousie		2.7	0.3	Due to very low inflows because of very less connections released, the plant is run at minimum power consumption possible
34	Chowari		1.1	0.1	Due to very low inflows because of very less connections released, the plant is run at minimum power consumption possible
35	Dehra		1.38	1.25	The utilization is almost the same as installed capacity and hence the system is already running at optimum level
36	Khundia		0	0	Not Applicable

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
37	Banikhet		0	0	Not Applicable
38	Kotla Khurd		-	-	Not Applicable
39	Mandi	Raghunath paddhar	4.3	3.96	<p>•The STP has a design capacity of 3.83 MLD and is presently operating at approximately 3.5 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present</p> <p>•As the STP is being upgraded from 3.83 MLD to 9.08 MLD with an ultimate design year of 2053, a gap between installed capacity and actual inflow is anticipated during the initial years until all sewer connections are completed, which may affect the Hydraulic Retention Time (HRT). To address this, the STP is provided with an equalisation tank, and the aeration chamber is designed in two independent modules. Until the required hydraulic loading is achieved, only one module shall be operated to maintain HRT within the desired range, with the second module to be commissioned progressively as inflow increases.</p>
		Khaliar			<p>As the STP is being upgraded from 0.46 MLD to 1.5 MLD with an ultimate design year of 2053, a gap between installed capacity and actual inflow is anticipated during the initial years until all sewer connections are completed, which may affect the Hydraulic Retention Time (HRT). To address this, the STP is provided with an equalisation tank, and the aeration chamber is designed in two independent modules. Until the required hydraulic loading is achieved, only one module shall be operated to maintain HRT within the desired range, with the second module to be commissioned progressively as inflow increases.</p>
40	Sundernagar	STP Sundernagar (Chandpur)	4.5	3.25	<p>•To ensure the 100% connectivity, work of providing connectivity to left out area of MC Sundernagar has been awarded to the contractor and expected to be completed by the 12/2026, which will ensure the functionality of STP at optimum level.</p> <p>•The STP has a design capacity of 4.50 MLD and is presently operating at approximately 3.25 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present</p>
		Lankabaker	5.45	5.39	<p>•The STP has a design capacity of 2.57 MLD and is presently operating at approximately 2.55 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.</p>

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
41	Kullu	Bhootnath			•The STP has a design capacity of 2.5 MLD and is presently operating at approximately 2.46 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.
		Badah			•The STP at Badah is under upgradation from 0.38 MLD to 1.5 MLD. At present, Lankabaker and Badah have sewer connections exceeding the originally proposed numbers. Upon completion of the upgradation of STP Badah, the excess connections shall be diverted to STP Badah, thereby ensuring adequate treatment capacity and balanced load distribution
42	Bhunter	Bhunter	2.32	2.25	•STP is already functioning at optimal level.
		Jarad			The STP has a design capacity of 0.87 MLD and is presently operating at approximately 0.81 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.
		Shadabai			•STP is already functioning at optimal level.
43	Manali	Manali (Near Police Colony)	3	3	STP is already functioning at optimal level.
		At Khakhnal near Kalath	17.54 MLD (Proposed)	-	----
44	Nirmand	AT DPR STAGE	0.0.93 (Proposed)	-	----
45	Banjar	Sarai	1 (Under construction)	-	----
46	Karsog	AT DPR STAGE	1.8 (Proposed)	-	----
47	Rewalsar	Rewalsar	0.35	0.1	The STP has a design capacity of 0.35 MLD and is presently operating at approximately 0.1 MLD. which may affect the Hydraulic Retention Time (HRT). To address this, the STP is provided with the aeration chamber is designed in two independent modules. Until the required hydraulic loading is achieved, only one module shall be operated to maintain HRT within the desired range, with the second module to be commissioned progressively as inflow increases.
48	Nerchwak	Nerchwak	3.36 (Proposed)	-	----
		Hamirpur Town Zone-I (Hathli Khad)	3.13	2	The process of upgradation of the existing 3.13 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation sent and is under active consideration at the State Level Technical Committee

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
49	Hamirpur	Hamirpur Town Zone-II (Kakru Nallah)	1.35	1.35	The process of upgradation of the existing 1.35 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation and is under active consideration at the State Level Technical Committee
		Hamirpur Town Zone-III	0.68	0.68	The process of upgradation of the existing 0.68 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation sent and is under active consideration at the State Level Technical Committee
		Hamirpur Town Ward No. 11	0.57	0.2	As the present inflow is only 35% of the designed discharge, the STP operates with one aeration module (out of two) to maintain adequate HRT, and the clarifier's motorized decanting system is regulated accordingly to suit reduced flow conditions.
50	Nadaun	STP Nadaun at Nagarda	1.69	0.75	The process of upgradation of the existing 1.69 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation and is under active consideration at the State Level Technical Committee
51	Sujanpur	Sewerage scheme to Sujanpur Town (Zone I) Near HPSEB sub Station Sujanpur-1.5 MLD	1.5	1.3	•The STP has a design capacity of 1.5 MLD and is presently operating at approximately 1.3MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.
		Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur-1.75 MLD	1.75	0.6	The process of upgradation of the existing 0.68 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation sent and is under active consideration at the State Level Technical Committee
52	Bhota	Sewerage Scheme to Bhota Town	1.5	-	NA (C/O Scheme is in Progress).
53	Joginder Nagar	Majhamoo Joginder Nagar	1.73	1.49	The difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
54	Sarkaghat	Sarkaghat Paplog	0.70 MLD	0.37	1.The process of upgradation of the existing STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation is under active consideration at the State Level Technical Committee. To ensure continuous monitoring of effluent quality before discharge into the river, an estimate for installation of a Real-Time Online Monitoring System (RTOMS) amounting to Rs.23,82,372.80/- has been prepared and submitted vide letter No. JSV-sKT-E/2025-26-2991 dated 11/11/2025 The tendering process is ongoing and the system shall be installed after award of work.
		Sarkaghat Barchhwar	1.67 MLD	1.35	1.The process of upgradation of the existing STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation is under active consideration at the State Level Technical Committee To ensure continuous monitoring of effluent quality before discharge into the river, an estimate for installation of a Real-Time Online Monitoring System (RTOMS) amounting to Rs.23,82,372.80/- has been prepared and submitted vide letter No. JSV-sKT-E/2025-26-2991 dated 11/11/2025 The tendering process is ongoing and the system shall be installed after award of work.
55	Shri Naina Devi Ji	Shri Naina Devi Ji- Kolla Toba	1.35	0.85 during normal days to 1.35 during peak/ festive season	As there is no difference between the design capacity and the current operating load there is no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present
56	Ghumarwin	STP Ghumarwin (At Bajoha)	1.2	1.2	The STP is being upgraded from 1.20 MLD to 1.38 MLD under SBM
57	Talai	Talai	1.65	Nil	NA (C/O Scheme is in Progress).
58	Gagret	STP Gagret	3.14	0.0518	For time being until the disputes de to road crossing are resolved the inflow of plant is lower than desired capacity hence only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
59	Bangana	STP Bangana	0.4	-	NA (C/O Scheme is in Progress).
60	Una	STP Zone C and D Chander lok Colony	0.65	0.24	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
		STP Zone A&B Rampur	2.53	0.58	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
61	Mehatpur	STP (Zone A,B,&C)	0.73	0.2	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
		STP Zone E&F	1.3		NA (C/O Scheme is in Progress).
62	Santokgarh	Santokgarh	2.5	0	NA (C/O Scheme is in Progress).
63	Amb	Chintpurni-Zone-1	0.57	0.1	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
		Chintpurni-Zone-2	2.01	0.2	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
		Chintpurni-Zone-3	2.49	0.2	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
64	Daulatpur	No operational ST	-	-	Not Applicable
65	Tahliwal	No operational ST	-	-	Not Applicable
66	Dhrampur	No operational ST	-	-	Not Applicable
67	Sandhole	No operational ST	-	-	Not Applicable
68	Baldwara	No operational ST	-	-	Not Applicable
69	Jhundutta	No operational ST	-	-	Not Applicable
70	Swarghat	No operational ST	-	-	Not Applicable
71	Barsar	No operational ST	-	-	Not Applicable
72	Bhoranj	No operational ST	-	-	Not Applicable
73	Bilaspur	No operational ST	-	-	Not Applicable

Ring Fence Account (JSV)			Annexure - III						
S.NO	Amount to be ring fenced		Whether single dedicated account has been opened	Date of opening account	Amount utilized	Plan of utilization			
1	2(a)	2(b)	3	4	5	6			
	Name of Division	Amount-Ring-fenced (Rs. in Lakhs)	singly dedicated account (copy of concurrence of HP AG office enclosed)	30-08-2023		Fully utilised			
1	JSV Division Mandi	550.00							550.0000
2	EE JSV Division Laggi	125.00							125.0000
3	JSV Division Nahan	129.00							129.0000
4	JSV Division Rajgarh	127.2500							127.2500
5	JSD Dharampur (SLN)	898.2625							898.2625
	<b>Total</b>	<b>1829.5125</b>			<b>1829.5125</b>				

## Annexure IV(A)

Sr. No.	STP	Amount	Date of imposition	Entity	Status
1.	STP Lalpani	₹ 31,87,500	07-01-2022	SJPNL	Not deposited
2.	STP Summerhill	₹ 2,62,500	05-05-2022	SJPNL	Not deposited
3.	STP Malyana	₹ 69,50,000	07-05-2022	SJPNL	Not deposited
4.	STP Malyana	₹ 59,25,000	05-04-2024	SJPNL	Not deposited
5.	STP Barga-I	₹ 15,80,000	06-04-2024	JSV	Partial deposited: 1.58 lakh on 6.12.2025
6.	STP Rohru	₹ 78,87,500	27-04-2024	JSV	Deposited on 20.01.2026
7.	STP Lalpani	₹ 95,62,500	27-04-2024	SJPNL	Not deposited
8.	STP Jubbal	₹ 44,60,000	03-03-2025	JSV	Deposited on 13.01.2026
9.	STP North Disposal	₹ 31,17,000	18-03-2025	SJPNL	Not deposited
10.	STP Summerhill	₹ 94,70,000	21-03-2025	SJPNL	Not deposited
11.	STP Sundernagar	₹ 12,00,000	23.07.2025	JSV	Deposited via DD
12.	STP Jogindernagar	₹ 25,00,000	23.07.2025	JSV	Deposited 19.01.2026
13.	STP Sarkaghat	₹ 5,60,000	23.07.2025	JSV	Deposited on 15.12.2025
14.	STP Malyana	₹ 20,62,500	23.07.2025	SJPNL	Not deposited
15.	STP Lalpani	₹ 21,75,000	23.07.2025	SJPNL	Not deposited
16.	STP Parwanoo	₹ 40,90,000	23.07.2025	JSV	Deposited via DD
17.	STP Raghunath ka Padhar	₹ 32,60,000	23.07.2025	JSV	Deposited on 10.12.2025
18.	STP Khaliyar	₹ 38,20,000	23.07.2025	JSV	Deposited on 10.12.2025
19.	STP Nalagarh	₹ 21,60,000	23.07.2025	JSV	Deposited on 19.01.2026
21.	STP Rohru	₹ 33,50,000	23.07.2025	JSV	Deposited on 20.1.2026
22.	STP Dhalli	₹ 26,25,000	23.07.2025	SJPNL	Not deposited
23.	STP Narkanda	₹ 9,09,000	29.08.2025	JSV	Partial deposited: 90.9k on 6.12.2025
24.	STP Zone-II, Hamirpur	₹ 2,14,625	9.09.2025	JSV	Not deposited
25.	STP Sujampur Zone-II, Hamirpur	₹ 2,20,938	15.09.2025	JSV	Not deposited
26.	STP Zone-III, Hamirpur	₹ 2,14,625	15.09.2025	JSV	Not deposited

27.	STP NIT (Old) Hamirpur	₹ 2,14,625	15.09.2025	JSV	Not deposited
28.	STP Sundernagar	₹ 8,64,813	17.09.2025	JSV	Not deposited
29.	STP Jogindernagar	₹ 10,41,563	17.09.2025	JSV	Not deposited
30.	STP Sarkaghat	₹ 4,54,500	17.09.2025	JSV	Not deposited
31.	STP Malyana	₹ 16,80,703	18.09.2025	SJPNL	Not deposited
32.	STP Lalpani	₹ 23,11,438	19.09.2025	SJPNL	Not deposited
33.	STP Parwanoo	₹ 14,45,563	17.09.2025	JSV	Not deposited
34.	STP Raghunath ka Padhar	₹ 8,08,000	17.09.2025	JSV	Not deposited
35.	STP Khaliyar	₹ 11,29,938	17.09.2025	JSV	Not deposited
36.	STP Nalagarh	₹ 6,94,375	17.09.2025	JSV	Not deposited
38.	STP Rohru	₹ 16,88,594	17.09.2025	JSV	Not deposited
39.	STP Dhalli	₹ 14,99,219	18.9.25	SJPNL	Not deposited
40.	STP Jubbal	₹ 13,57,188	17.09.2025	JSV	Deposited on 26.02.2026
41.	STP Marhi	₹ 12,24,625	25.9.25	JSV	Not deposited
42.	STP Snowdon	₹ 22,01,484	9.10.2025	SJPNL	Not deposited
43.	STP Ghumarwin	₹ 3,66,125	4.10.25	JSV	Deposited on 6.12.2025

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	20.01.2026	7.48	2.8	30	540	12	Compliant
2	Ghumarwin (Bajohra MC ward)	20.01.2026	8.11	12	70	49	25	compliant
3	Chamba -STP Barga -1	07.01.2026	7.99	34.3	115	110	38	<b>Non Compliant</b>
4	Chamba -STP Barga-2	07.01.2026	8.95	43.3	163	-	128	<b>Non Compliant</b>
5	Chamba -STP at Bhagot	07.01.2026	7.16	29.8	80	1300	48	<b>Non Compliant</b>
6	Chamba-STP at Karian	12.01.2026	7.24	94.4	230	790	112	<b>Non Compliant</b>
7	Hamirpur Town-Zone No. I	31-01-2026	7.29	20	100	110	32	Compliant
8	Hamirpur Town -Zone No. II	31-01-2026	7.68	12	110	70	42	Compliant
9	Hamirpur Town- Zone No. III	31-01-2026	7.84	5.4	60	40	27	Compliant
10	Hamirpur- STP Ward No. 11	31-01-2026	7.12	26	180	140	74	Compliant
11	Nadaun/ Nagarda Nr Hospital	08-01-2026	8.32	24	180	140	68	Compliant
12	Sewerage scheme to Sujanpur Town(Zone I) Near HPSEB sub Station Sujanpur	08-01-2026	8.39	3.4	40	27	BDL	Compliant
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	08-01-2026	8.08	22	110	140	65	Compliant
14	Nurpur- On the left bank of Jabber Khad near Bodh	16.01.2026	8.33	5.34	30	210	16	Compliant
15	Dehra- Near Shamshan Ghat Dehra	13.01.2026	8.11	6.74	30	490	7	Compliant
16	Jawalamukhi- Near Petrol Pump Ganju Bag	24.01.2026	8	4.34	40	230	9	Compliant
17	Dharamshala- Chellian	05.01.2026	7.73	11.65	19.2	790	54.8	Compliant
18	Dharamshala -Old Charri Road	03.01.2026	7.37	3.34	10	790	4.8	Compliant
19	Dharamshala -Ramnagar	06.01.2026	6.75	5.36	10	2400	6	<b>Not compliant</b>
20	Dharamshala- Bhagsu	03.01.2026	7.49	3.34	10	790	7.3	Compliant

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
21	Dharamshala- Chellian Near Nag Mandir	06.01.2026	7.45	4.86	10	1700	3.8	Not compliant
22	Dharamshala-Mela ground Gamru	06.01.2026	8.64	2.66	50	<1.8	7.7	Compliant
23	Nagrota (village Tharu near Baner Khad)	03.01.2026	7.35	3.54	40	1100	7	Not compliant
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	03.01.2026	7.69	3.34	10	56	0.3	compliant
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	24.01.2026	7.28	25.6	70	700	84	Compliant
26	Kangra-STP Zone -II Near Bye pass Kangra	03.01.2026	7.2	4.04	10	1300	20	Not compliant
27	Kangra- STP Zone -III Old Kangra near Fort	03.01.2026	7.3	20.35	50	940	32	Compliant
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	17.01.2026	7.56	7.64	19.2	460	18	Compliant
29	Kullu Town- Lanka Bekar	22.01.2026	6.61	5	50	<1.8	16	Compliant
30	Kullu Town-Bhootnath	22.01.2026	7.03	4	50	2	12	Compliant
31	Kullu Town-Badah	22.01.2026	7.2	55	240	540	64	Non-Compliant
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	07.01.2026	7.93	10	70	<1.8	38	Compliant
33	Bhunter -Mela Ground	22.01.2026	7.61	6	50	<1.8	18	Compliant
34	Bhunter- Sarabai	17.01.2026	7.37	36	160	49	67	Compliant
35	Bhunter- Jarad	17.01.2026	7.51	16	100	<1.8	31	Compliant
36	Jogindernagar-Village Majahnoo	17.01.2026	6.85	14	70	140	38	Compliant
37	Mandi -Raghunath ka Padhar	31.01.2026	7.6	85	290	<1.8	134	Non-Complying
38	Mandi- Khaliyar	31.01.2026	8.24	60	300	<1.8	134	Non Complying
39	Sundernagar (Chandpur)	06.01.2026	7.53	6	42	130	8	Compliant
40	Sarkaghat-Paplog Zone B	09.01.2026	7.93	2	12	1.8	14	Compliant

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
41	Sarkaghat-Barchhwar Zone-C	09.01.2026	7.93	38	140	1.8	68	<b>Non- Compliant</b>
42	Rampur-Khopri	05.01.2026	7.93	8.2	84	<1.8	24	Compliant
43	Rampur-Chuhabag	05.01.2026	8.02	4.4	60	<1.8	14	Compliant
44	Rohru- Near Radha Swami Petrol Pump	05-01-2026	7.42	11.5	88	<1.8	35	Compliant
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhoh)	03-01-2026	9.3	12	124	<1.8	90	<b>Non-Compliant</b>
46	Kotkhai Town - Zone II	03-01-2026	7.42	4	44	24	11	Compliant
47	Kotkhai Town - Zone III	03-01-2026	7.7	5.4	36	33	23	Compliant
48	Narkanda	21.01.2026	8.31	14	140	<1.8	50	Compliant
49	Theog	-	-	-	-	-	-	<b>Sample not collected</b>
50	Sunni	02-01-2026	7.48	58	188	47	77	<b>Non-Compliant</b>
51	Paonta Sahib -Zone - I (Devi Nagar)	22.01.2026	7.33	35	205	2700	87.5	<b>Non-Compliant</b>
52	Paonta Sahib-Zone -II (Main Bazar )	22.01.2026	7.43	9	50	220	14.1	Compliant
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	22.01.2026	7.47	6.6	90	920	15.2	Compliant
54	Solan, Shamti							Sample could not be collected.
55	Parwanoo	03.1.2026	7.29	4.8	68	33	11	Compliant
56	Arki Town	01.01.2026	7.55	16	116	>1600	52	<b>Non-Compliant</b>
57	Nalagarh Town-Mandiyapur	21.01.2026	8.44	BDL	32	7.8	6	Compliant
58	Una- Chandarlok Colony for Zone D	30.01.2026	8.19	BDL	--	27	BDL	Compliant
59	Una- Rampur for Zone A&B	30.01.2026	8.32	BDL	--	11	9	Compliant
60	Mehatpur- Zone A,B & C - Basdhera	30.01.2026	7.44	3.2	--	43	21	Compliant
61	Gagret	28.01.2026	7.76	BDL	--	40	BDL	Compliant
62	Chowari	13.01.2026	7.7	6.64	30	220	33	Compliant

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
63	Rewalsar (Chalahar)	9.01.2025	7.53	200	390	>1600	200	non-complying
64	Chamba-Parel	-	-	-	-	-	-	Non operational
65	Dalhousie	-	-	-	-	-	-	Inspected on date 02.12.2025 and it was found that STP not in operation and treatment process had not been initiated. Due to this sample could not be collected. Directions have been issued to JSV for operating the STP at the earliest. Compliance pending from JSV Dalhousie
	<b>Rural Area</b>							
66	Bharmour- Hadsar	-	-	-	-	-	-	Sample not collected
67	Marhi-Manali	-	-	-	-	-	-	Not collected due to snow bouond region.
68	Sandhole Phase -I	-	-	-	-	-	-	Sample not collected
69	R/Peo -Sarbo	05.01.2026	7.54	37.5	124	<1.8	67	Non-Compliant
70	Jakhri	05.01.2026	7.64	22	156	<1.8	63	Compliant
71	Kunihar	01.01.2026	7.4	18	132	>1600	60	Non-Compliant
72	Chintpurni Zone I	28.01.2026	8.04	3.8	--	49	15	Compliant
	<b>Shimla City</b>							
1	Sanjauli Malyana (Below Malyana Bus Stand)	17-01-2026	7.76	3.2	24	47	6	Compliant
3	Dhalli	17-01-2026	8.08	7.6	32	70	8	Compliant
5	North Disposal, Shimla (Golcha)	27-01-2026	7.51	13	48	<1.8	19	Compliant
6	Snowdon (Bermu)	27-01-2026	9.59	14.8	52	<1.8	86	Non-Compliant
7	Lalpani near Badagaon	17-01-2026	7.02	3.2	60	<1.8	17	Compliant

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
9	Summer Hill (Below Andri)	27-01-2026	9.28	11.5	92	33	62	Non-Compliant

## Annexure IV (C)

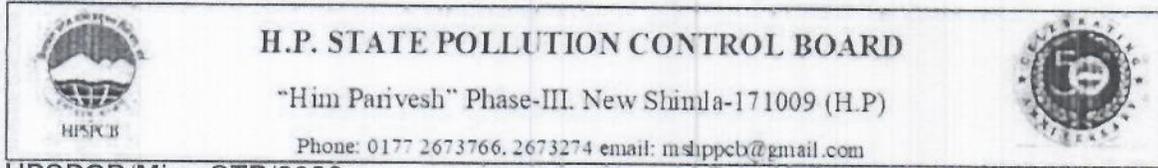
Sr. No.	Name	Consent validity	Remarks for consent if any
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	31-03-2026	Valid Consent to operate
2	Ghumarwin (Bajohra MC ward)	31-03-2026	Valid Consent to operate
3	Chamba -STP Barga -1	31-03-2021	Applied for the renewal consent to operate
4	Chamba -STP Barga-2	31-03-2026	Valid Consent to operate
5	Chamba -STP at Bhagot	31-03-2024	Applied for the renewal consent to operate
6	Chamba-STP at Karian	31-03-2027	Valid Consent to operate
7	Hamirpur Town-Zone No. I	31-03-2030	Valid Consent to operate
8	Hamirpur Town -Zone No. II	31-03-2030	Valid Consent to operate
9	Hamirpur Town- Zone No. III	31-03-2030	Valid Consent to operate
10	Hamirpur- STP Ward No. 11	-	CTO applied, under process
11	Nadaun/ Nagarda Nr Hospital	31-03-2030	Valid Consent to operate
12	Sewerage scheme to Sujanpur Town(Zone I) Near HPSEB sub Station Sujanpur	31-03-2027	Valid Consent to operate
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	31-03-2028	Valid Consent to operate
14	Nurpur- On the left bank of Jabber Khad near Bodh	31-03-2021	Applied RCTO 2021-22 to 2025-26 and (Rejected)
15	Dehra- Near Shamshan Ghat Dehra	31-03-2021	Applied RCTO 2021-22 to 2025-26 and (Rejected) notice issued for apply on dated 03.02.2022, 18.08.22, 01.11.2022, 31.01.2023
16	Jawalamukhi- Near Petrol Pump Ganju Bag	31-03-2028	Valid Consent to operate
17	Dharamshala- Chellian	31-03-2028	Valid Consent to operate
18	Dharamshala -Old Charri Road	31-03-2026	Valid Consent to operate
19	Dharamshala -Ramnagar	19-01-2026	Valid Consent to operate
20	Dharamshala- Bhagsu	19-01-2026	Valid Consent to operate
21	Dharamshala- Chellian Near Nag Mandir	04-01-2026	Valid Consent to operate
22	Dharamshala-Mela ground Gamru	31-03-2026	Valid Consent to operate
23	Nagrota (village Tharu near Baner Khad)	31-03-2028	Valid Consent to operate

24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	31-03-2028	Valid Consent to operate
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	31-03-2028	Valid Consent to operate
26	Kangra-STP Zone -II Near Bye pass Kangra	31-03-2026	Valid Consent to operate
27	Kangra- STP Zone -III Old Kangra near Fort	31-03-2028	Valid Consent to operate
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	31-03-2021	RCTO 2021-22 to 2025-26 and CTE Expansion (Under process) notice issued for apply on dated 09.06.2022, 23.08.22, 11.01.2023, 27.04.2024
29	Kullu Town- Lanka Bekar	31-03-2026	Valid Consent to operate
30	Kullu Town-Bhootnath	31-03-2026	Valid Consent to operate
31	Kullu Town-Badah	31-03-2021	Further unit has applied for RCTO vide application no. 17154239 dated 16.10.2025 for STP= 0.38 MLD for Renewal Date From : 01/04/2021 to 31/03/2026, but application rejected in view of non submission of compliance of the query. The Regional Office has been issued the Show Cause Notice to the unit vide letter no. 1362 dated 17.08.2024 with directions to apply for renewal of consent of the State Board.
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	31-03-2022	
33	Bhunter -Mela Ground	31-03-2021	Further unit has applied for RCTO vide application no. 17195605 dated 16.10.2025 for Sewage Treatment Plant = 0.99 MLD for Renewal Date From : 01/04/2021 Renewal Date To : 31/03/2026 and application is under process. The Regional Office has been issued the Show Cause Notice vide letter no. 4803-5079 dated 19.01.2023, 6001-6204 dated 22.03.2023 with directions to apply for the consent of the State Board.

34	Bhunter- Sarabai	31-03-2021	Further unit has applied for RCTO vide application no. 16948181 dated 14.10.2025 for Sewage Treatment Plant = 0.46 MLD for Renewal Date From : 01/04/2021 Renewal Date To : 31/03/2026 and application is under process. The Regional Office has been issued the Show Cause Notice vide letter no. 4803-5079 dated 19.01.2023, 6001-6204 dated 22.03.2023 with directions to apply for the consent of the State Board.
35	Bhunter- Jarad	31-03-2021	Further unit has applied for RCTO vide application no. 17196817 dated 16.10.2025 for STP= 0.87 MLD for Renewal Date From : 01/04/2021 Renewal Date To : 31/03/2026 and application is under process. The Regional Office has been issued the Show Cause Notice vide letter no. 4803-5079 dated 19.01.2023, 6001,6204 dated 22.03.2023 with directions to apply for the consent of the State Board.
36	Jogindernagar-Village Majahrnoo	31-03-2025	Unit has applied for Renewal of Consent to Operate same is under process.
37	Mandi -Raghunath ka Padhar	31-03-2026	Unit has applied for CTE-expansion and same is under process.
38	Mandi- Khaliyar	31-03-2026	Valid Consent to operate
39	Sundernagar (Chandpur)	31-03-2027	Valid Consent to operate
40	Sarkaghat-Paplog Zone B	31-03-2026	Valid Consent to operate
41	Sarkaghat-Barchhwar Zone-C	31-03-2026	Valid Consent to operate
42	Rampur-Khopri	31-03-2026	Valid Consent to operate
43	Rampur-Chuhabag	31-03-2026	Valid Consent to operate
44	Rohru- Near Radha Swami Petrol Pump	31-03-2026	Valid Consent to operate

45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	31-03-2027	Valid Consent to operate
46	Kotkhai Town - Zone II	31-03-2023	Further applied upto 31.03.2026 i.e. under process rejected. Show Cause Notice Issued vide letter No. 2946 dated 29-03-2025
47	Kotkhai Town - Zone III	NA	Applied for Consent to Establish i.e. under process rejected. Show Cause Notice Issued vide letter No. 2946 dated 29-03-2025
48	Narkanda	31-03-2026	Valid Consent to operate
49	Theog	31-03-2026	Valid Consent to operate
50	Sunni	31-03-2026	Valid Consent to operate
51	Paonta Sahib -Zone - I (Devi Nagar)	31-03-2022	Latest SCN issued vide letter no. 4709-12, dated 06.01.2025, letter no 146-49 dated 22.04.2025 & letter no 2443-45 dated 20.09.2025
52	Paonta Sahib-Zone -II (Main Bazar )	31-03-2022	Latest SCN issued vide letter no. 4709-12, dated 06.01.2025 , letter no 146-49 dated 22.04.2025 & letter no 2443-45 dated 20.09.2025
53	Paonta Sahib-Zone -III (Jambu Ka Khalla )	31-03-2026	Valid Consent to operate
54	Solan, Shamti	31-03-2022	Unit has applied for Renewal of Consent to Operate same is under process.
55	Parwanoo	31-03-2025	Valid Consent to operate
56	Arki Town	31-03-2030	Valid Consent to operate
57	Baddi Town-Kenduwal	31-03-2030	Valid Consent to operate
58	Nalagarh Town-Mandiyapur	31-03-2026	Valid Consent to operate
59	Una- Chandarlok Colony for Zone D	31-03-2027	Valid Consent to operate
60	Una- Rampur for Zone A&B	31-03-2027	Valid Consent to operate
61	Mehatpur- Zone A,B & C -Basdhera	-	CTE-fresh granted till 31-03-2026
62	Gagret	31-03-2026	Valid Consent to operate
63	Chowari	31-03-2026	Valid Consent to operate
64	Rewalser (Chalahar)	31-03-2025	The unit has applied for CTO-Renewal but rejected online for clarification

65	Chamba-Parel	-	The unit has applied for CTO fresh but the application was returned.
66	Dalhousie	31-03-2026	Valid Consent to operate
67	Sanjauli Malyana (Below Malyana Bus Stand)	31-03-2029	Valid Consent to operate
68	Dhalli	31-03-2029	Valid Consent to operate
69	North Disposal, Shimla (Golcha)	31-03-2029	Valid Consent to operate
70	Snowdon (Bermu)	31-03-2029	Valid Consent to operate
71	Lalpani near Badagaon	31-03-2029	Valid Consent to operate
72	Summer Hill (Below Andri)	31-03-2029	Valid Consent to operate



HPSPCB/Misc STP/2020

9191-95

Dated 10/09/2025

To

The Engineer in Chief,  
Jal Shakti Vibhag,  
Shimla

The Managing Director,  
Shimla Jal Prabandhan Nigam Ltd. (SJPNL),  
Shimla, Himachal Pradesh

**Sub :- Violation of Sewage treatment Plant discharge norms and non-compliance of Hon'ble NGT orders -reg.**

Sir

As you are aware that there are 73 number of Sewage Treatment Plant (STPs) operational in the State. As per the results for the month of June-25, 20 number of STPs were not meeting the norms (copy of the compliance status enclosed as **Annexure- I**) as a result untreated sewage is finding its way into river bodies.

It is imperative that all STPs strictly comply with the discharge standards stipulated by MoEF & CC and the Hon'ble NGT vide order OA No. 1069 of 2018 (copy of order enclosed). The adherence to these norms is non-negotiable and immediate corrective actions must be taken in cases of non-compliance to prevent environmental harm. Also, the compliance status of the STPs is under active monitoring by the Hon'ble NGT and the Central Monitoring Committee established by NGT.

Further in order to prevent any potential contamination of water sources and to avoid direct contact between the public and treated sewage water, it shall be mandatory for the STP to either recycle or reuse the treated sewage or, alternatively, relocate the outlet of the STP to a suitable location, especially where the discharge from any STP is located in proximity to water supply schemes or inhabited areas.

It is also directed that The Environmental Compensation (EC) penalties levied on non-compliant STPs shall be deposited promptly (the detail of the Environmental Compensation imposed is enclosed as **Annexure -II**). The status of these penalties is under active monitoring by the Hon'ble NGT and the non-payment of these penalties will be treated as a violation of the orders passed by the Hon'ble NGT.

Further with regard to the representations made by individual STPs requesting a waiver of the Environmental Compensation (EC) imposed, it is stated that the EC has been levied in accordance with the violations committed by the respective STPs, as per the methodology prescribed by the Hon'ble NGT in OA

No. 593 of 2017. These violations have posed a substantial risk to the environment and public health at large. Consequently, the ECs cannot be waived. Any EC imposed, the appeal must be submitted to the Chief Secretary (CS), Government of Himachal Pradesh, who is the designated as "Appellate Authority" for such matters.

Furthermore, in accordance with the directions issued by CPCB and in fulfilment of regulatory obligations, it is hereby directed that all STPs install *Online Continuous Effluent Monitoring Systems (OCEMS)* at their outlets. The CEMS must be linked with both the State Pollution Control Board and the Central Pollution Control Board servers to ensure real-time monitoring and data transmission for continuous regulatory oversight. The list of STPs currently connected to the server of State Board is enclosed for ready reference as **Annexure -III**.

Further it has been observed that many STPs operational in the State are running without a valid Consent of the State Board. As per the regulation under Water Act, 1974 and the directives given by Hon'ble NGT & revised Categorization of Industries notified by CPCB, all operational STPs must obtain consent from State Board under the "Blue category".

Furthermore, in accordance with the provisions governing the monitoring of sewage effluent quality, it is required to remit the sample testing charges for STP samples tested by the State Pollution Control Board. Thus, necessary directions must be issued to concerned to deposit the pending Sample Testing Charges to the State Board.

Therefore, you are requested to intervene in the matter and ensure that STPs comply with the directions stated above. It may be noted that in view of violation / non-compliance, State Board shall initiate action including imposing Environment Compensation and action under Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974.

Yours faithfully

**Encls. As mentioned above (via email)**

for.   
 Member Secretary  
 HPSPCB

Copy to

1. Chairman, Himachal State Pollution Control Board, Shimla for kind information please
2. Pr. Secretary (Urban Development) to GoHP for kind information please.
3. Secretary (Jal Shakti) to GoHP for kind information please.

for.   
 Member Secretary  
 HPSPCB

## ANNEX-IV(D)

Non-Complying STPs in the month of June-25 as per MoEF Norms						
Sr. No.	Location	PH	BOD	COD	FC	TSS
1	Marhi-Manali	6.2	850	1496	>1600	580
2	Narkanda	7.4	310	592	47	400
3	Rohru- Near Radha Swami Petrol Pump	7.2	225	532	11	230
4	Rampur-Chuhabag	6.9	130	340	140	283
5	Chamba -STP at Bhagot	8.1	109		540	250
6	Jakhri	6.7	94	204	17	160
7	Jogindernagar-Village Majahrnoo	6.8	52	236	>1600	148
8	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhoh)	8.6	46	260	<1.8	128
9	Bhunter- Sarabai	7.9	43	-	280	108
10	Una- Chandarlok Colony for Zone D	7.8	40		540	83
11	Chamba -STP Barga -I	7.6	23.6		1600	36
12	Mandi -Raghunath ka Padhar	6.6	15	84	540	110
13	Solan, Shamti	7.1	15	132	-	130
14	Kangra- STP Zone -I Near Senior Sec. School Kangra	7.6	12.5		1600	3.2
15	Nurpur- On the left bank of Jabber Khad near Bodh	7.9	12.3		1600	5.2
16	Nagrota (village Tharu near Baner Khad)	7.4	12		1600	1.1
17	Kangra-STP Zone -II Near Bye pass Kangra	7.4	10.8		1600	2.1
18	Sanjauli-Malyana	6.3	3.8	40	<1.8	55
19	Hamirpur Town -Zone No. II	8.4	3.4		1.8	252
20	Summer Hill (Below Andri)	9.1	3	32	<1.8	25

Sr.	STP	Amount	Date of imposition	Violation Period	Status
1.	STP Lalpani	₹ 31,87,500	07-01-2022	16.03.2020 to 23.06.2020 and 22.10.2020 to 27.03.2021	Not deposited
2.	STP Summerhill	₹ 2,62,500	05-05-2022	27.08.2021 to 16.09.2021	Not deposited
3.	STP Malyana	₹ 69,50,000	07-05-2022	11.10.2019 to 31.01.2022	Not deposited
4.	STP Malyana	₹ 59,25,000	5-04-2024	10.02.2022 to 30.05.2023	Not deposited
5.	STP Barga-I	₹ 15,80,000	6-04-2024	26.05.2023 to 26.09.2023 (92 days) & 10.10.2023 to 15.12.2023 (66 days)	Not deposited
6.	STP Rohru	₹ 78,87,500	27-04-2024	12.02.2021 to 8.04.2021, 28.10.2021 to 25.04.2022 and 21.09.2022 to 4.01.2023	Not deposited
7.	STP Lalpani	₹ 95,62,500	27-04-2024	27.03.2021 to 15.08.2022, 19.09.2022 to 30.05.2023	Not deposited
8.	STP Jubbal	₹ 44,60,000	03-03-2025	05.01.2023 to 08.03.2023, 05.04.2023 to 08.06.2023 and 20.09.2023 to 16.11.2023, 8.12.2023 to 10.01.2024, 9.04.2024 to 03-05-2024, 14-06-2024 to 1.01.2025 (446 days)	Not deposited
9.	STP North Disposal	₹ 31,17,000	18-03-2025	317 days 28.01.2022-31.03.2022, 27.09.2022-29.11.2022, 16.01.2023-27.04.2023, 30.11.2023-30.01.2024, 30.05.2024- 28.06.2024	Not deposited
10.	STP Summerhill	₹ 94,70,000	21-03-2025	28.01.2022- 30.03.2022, 27.04.2022-30.08.2022, 28.09.2022-29.01.2024 and 28.02.2024- 22.11.2024)	Not deposited
11.	STP Sundernagar	₹ 12,00,000	23.07.2025	27-10-23 to 05-12-23 and 09-04-24 to 29-06-24 (120 days)	Not deposited
12.	STP Jogindernagar	₹ 25,00,000	23.07.2025	30-12-23 to 01-08-24 and 26-11-24 to 31-12-24 (250 days).	Not deposited
13.	STP Sarkaghat	₹ 5,60,000	23.07.2025	29-08-24 to 24-10-24 (56 days)	Not deposited
14.	STP Malyana	₹ 20,62,500	23.07.2025	08-04-24 to 15-05-24, 29-05-24 to 13-08-24 and 25-10-24 to 16-12-24 (165 days)	Not deposited
15.	STP Lalpani	₹ 21,75,000	23.07.2025	08-04-24 to 30-07-24 and 14-08-24 to 14-10-2024 (174 days)	Not deposited
16.	STP Parwanoo	₹ 40,90,000	23.07.2025	31.10.2023 to 13.12.2024 (409 days)	Not deposited
17.	STP Raghunath ka Padhar	₹ 32,60,000	23.07.2025	05.12.2023 to 26.10.2024 (326 days)	Not deposited
18.	STP Khaliyar	₹ 38,20,000	23.07.2025	26.10.2023 to 15.02.2024, 11.03.2024 to 31.08.2024 and 25.09.2024 to 31.12.2024 (382 days)	Not deposited
19.	STP Nalagarh	₹ 21,60,000	23.07.2025	31-01-24 to 30-04-24, 27-05-24 to 30-08-24 and 31-12-24 to 31-01-25 (216 days)	Not deposited
20.	STP BBMB Sundernagar	₹ 26,00,000	23.07.2025	from 03-01-24 to 23-07-24 and 29-08-24 to 26-10-24 4 (260 days)	Not deposited

21.	STP Rohru	₹ 33,50,000	23.07.2025	09-04-24 to 02-01-25 (268 days)	Not deposited
22.	STP Dhalli	₹26,25,000	23.07.2025	25-04-24 to 15-06-24, 26-07-24 to 14-10-24, 26-10-24 to 16-12-24 and 30-12-24 to 27-01-25 (210 days)	Not deposited
23.	STP Narkanda	₹9,09,000	29.08.2025	29.03.2025 to 20.08.20 (144 days)	Not deposited
	Total	₹8,28,04,500			

Ring Fence Account (JSV))			Annexure-V			
Sl. No	Amount to be ring fenced		Whether single dedicated account has been opened	Date of opening account	Amount utilized	Plan of utilization
1	2(a)	2(b)	3	4	5	6
	Name of Division	Amount-Ring-fenced (Rs. in Lakhs)	singly dedicated account (copy of concurrence of HP AG office enclosed)	8/30/2023		Fully utilised
1	JSV Division Mandi	550.00				
2	EE JSV Division Laggi	125.00				
3	JSV Division Nahan	129.00				
4	JSV Division Rajgarh	127.2500				
5	JSD Dharampur (SLN)	898.2625				
	<b>Total</b>	<b>1829.5125</b>			<b>1829.5125</b>	

ANN-VI CD

Solid Waste Management in the State								
Sl. No	(1) Name of ULB	(2) Waste Generatio n (TPD)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
			Biodegradab le	Dry/ Recyclable	Inerts			
	SHIMLA							
1	M Corp. Shimla	93.93	36.29	52.33	5.31	93.93	93.93	Waste to Energy Plant Bharyal
2	NP Chopal	0.72	0.40	0.29	0.04	0.72	0.72	Processing Plant Near Jungle Chopal
3	NP Jubbal	0.40	0.23	0.15	0.03	0.40	0.40	0.4
4	NP Kotkhai	0.46	0.26	0.19	0.02	0.46	0.46	Processing Plant Near old bus stand
5	NP Narkanda	0.50	0.25	0.23	0.02	0.50	0.50	Processing plant Rampur road NH
6	MC Rampur	4.05	2.23	1.62	0.20	4.05	4.05	Processing Centre near Gau Sadon in ward no. 4
7	MC Rohroo	2.98	1.64	1.19	0.15	2.98	2.98	Processing Site Near new bus stand (MRF Near MC Ofc)
8	NP Sunni	1.01	0.56	0.40	0.05	1.01	1.01	SWM Site Near new ITI Sunni
9	MC Theog	1.70	0.93	0.68	0.08	1.70	1.70	Processing Plant Rahighat Rampur Road

10	NP Chirgaon	1.01	0.56	0.41	0.04	1.01	1.01	Temporary site near bus stand ward no 01
11	NP Nerwa	0.66	0.37	0.27	0.03	0.66	0.66	Processing plant Kedi Panchayat Nerwa
	<b>CHAMBA</b>							
12	MC Chamba	8.38	4.61	3.35	0.42	8.38	8.38	Processing site Maredi
13	MC Dalhousie	4.55	2.50	1.82	0.23	4.55	4.55	Processing site Dalhousie
14	NP Chowari	1.47	0.81	0.59	0.07	1.47	1.47	Processing site Chowari
	<b>KULLU</b>							
15	MC Manali	4.81	2.64	1.92	0.25	4.81	4.81	SWM plant Rangri, Manali
16	MC Kullu	7.83	4.31	3.13	0.39	7.83	7.83	MRF site, Sarwari, Kullu
17	NP Bhuntar	1.75	0.96	0.70	0.79	1.75	1.75	Temporary MRF, ward no 06 Bhuntar
18	NP Banjar	0.55	0.30	0.22	0.03	0.55	0.55	Temporary Site
19	NP Nirmand	0.61	0.34	0.24	0.03	0.61	0.61	Temporary site
	<b>SIRMAUR</b>							
20	NP Rajgrah	1.20	0.66	0.48	0.06	1.20	1.20	SWM Plant NP Rajgrah
21	Nahan	12.22	6.72	4.89	0.61	12.22	12.22	Waste processing work has been outsourced to M/s Suntan life. Currently Wet waste is being processed Bio-Methanation (Through contractor M/s Suntan Life) Plant Capacity: 200 Tpd

22	MC Paonta Sahib	14.50	5.77	7.90	0.83	14.50	14.50	Waste processing work has been outsourced to M/s Suntan life. Currently Wet waste is being processed Bio-Methanation (Through contractor M/s Suntan Life) Plant Capacity: 200 Tpd
	<b>MANDI</b>							
23	Jogindernagar	2.08	1.15	0.83	0.10	2.08	2.08	Village - Chalargh Tehsil Jogindernagar near Machyal Temple District Mandi, Outside MC boundary
24	Karsog	1.02	0.56	0.41	0.05	1.02	1.02	Ward No. 2 Near Old NP office , Karsog
25	Mandi	17.64	7.06	9.70	0.88	17.64	17.64	Near Manali Chandigarh National Highway Village Bindrawani District Mandi
26	Nerchowk	3.33	1.83	1.33	0.17	3.33	3.33	Village - kansa Near Kansa Ground , Tehsil Balh District Mandi
27	Rewalsar	1.31	0.72	0.52	0.07	1.31	1.31	Ward no 5 Near Bus stand , Rewalsar
28	Sarkaghat	2.17	1.20	0.87	0.11	2.17	2.17	Ward No 1 , Tatih , Near Bagar Nala
29	Sundernagar	9.51	5.23	3.80	0.48	9.51	9.51	Ward No 10 , Chandpur near Control Gate.
	<b>HAMIRPUR</b>							

30	M. Corp. Hamirpur	20.00	7.00	13.00	0.00	20.00	20.00	SWMP Dugneri, Wet waste sent to piggery farms Nangal & Bio methaination plant Jatwar Ambala, There are 68 Nos Composting pits also for processing the wet waste. Dry waste sent to Muzfarnagar.
31	Nagar Panchayat Bhota	0.57	0.31	0.23	0.03	0.57	0.57	SWM Site at Bajur Nalah Bhota There are 3 Nos Composting pits for processing the wet waste. Dry waste sent to Ultratech Cement plant Bagha Distt. Solan
32	Municipal Council Nadaun	2.50	1.38	1.00	0.13	2.50	2.50	SWM Site Nagra
33	M. Council Sujanpur Tihra	2.90	1.60	1.16	0.15	2.90	2.90	SWMP Dhar Bhageda, Wet waste sent to Piggery farms Jangalberi. There are 20 pits also for processing the wet waste. Dry waste sent to cement plant Ultratech and Lamberdar GT road Phillor
	<b>KANGRA</b>							
34	Municipal Council Dehra	1.80	1.03	0.75	0.02	1.80	1.80	Dry Waste is sent priodically to cement plant for disposal and E- Waste drive cconducted and 57

35	M.C Jawalamukhi	2.09	1.15	0.84	0.10	2.09	2.09	wet waste is processed in an OWC machine to produce organic compost.
36	Municipal Council Baijnath Paprola	7.68	4.22	3.07	0.39	7.68	7.68	SWM Site Burali Kothi
37	Municipal Corporation Dharamshala	21.41	11.77	8.56	1.08	21.41	21.41	SWM Plant near IHSDP Site and SWM site near HRTC Workshop
38	Municipal Council Jawali	3.46	1.91	1.39	0.16	3.46	3.46	SWM site near Sunehad Ward No. 9
39	Municipal Council Kangra	5.22	2.87	2.09	0.26	5.22	5.22	Ward No. 5 SWM Mission road old Kangra
40	Municipal Council Nagrota Bagwan	3.20	1.76	1.28	0.16	3.20	3.20	An MoU has been signed with MC Kangra for waste processing, and the waste is sent to the SWM site in Kangra.
41	Municipal Council Nurpur	4.43	2.43	1.77	0.23	4.43	4.43	SWM site Chinwa Nurpur
42	Municipal Corporation Palampur	11.00	6.05	4.40	0.55	11.00	11.00	SWM site AIMA Palampur
43	Nagar Panchayat Shahpur	1.35	0.74	0.54	0.07	1.35	1.35	An MoU has been signed with MC Kangra for waste processing, and the waste is sent to the SWM site in Kangra.
	SOLAN							

44	Arki	0.83	0.30	0.47	0.06	0.83	0.83	<b>SWM Plant Arki</b>
45	Baddi	35.00	19.25	14.00	1.75	35.00	35.00	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi.
46	Nalagarh	6.00	3.30	2.40	0.30	6.00	6.00	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi.
47	MC Parwanoo	6.00	3.30	2.40	0.30	6.00	6.00	Waste processing work has been done by contractor M/S Suntan Life w.e.f 22.01.2025. The waste is transported to contractor's facilities for disposal after preliminary segregation at SWM site of Parwanoo at Setctor 5.

48	Solan	22.50	12.38	9.00	1.13	22.50	22.50	Waste processing work has been outsourced to M/s Geron Engineering Pvt. Ltd. Currently Wet waste is being processed through Bio- Methanation and dry waste is managed by segregating the resalable and recycling material which is further sold to recyclers and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.
49	Kandaghat	1.20	0.66	0.48	0.06	1.20	1.20	Currently waste being sent to MC Shimla Waste processing plant.
	<b>BILASPUR</b>							
50	Municipal Council Bilaspur	5.33	2.93	2.13	0.27	5.33	5.33	Dry waste is sending to Cement Plant & Wet waste to Piggery Farm Nangal Punjab
51	Ghumarwin	2.32	1.20	1.04	0.08	2.32	2.32	SWM site
52	Talai	1.59	0.86	0.67	0.06	1.59	1.59	SWM site
53	Shri naina Devi Ji	2.12	1.17	0.85	0.10	2.12	2.12	Segregation Site (Municipal Council Shri Naina Devi Ji)
	<b>UNA</b>							
54	Municipal Corporation Una	10.50	6.80	3.31	0.39	10.50	10.50	SWM Site at Rampur Una

55	NP Daulatpur Chowk	1.47	0.81	0.59	0.07	1.47	1.47	SWM site
56	NP Tahilwal	1.69	0.93	0.68	0.08	1.69	1.69	SWM site tahliwal (temporary)
57	NP Gagret	1.80	0.99	0.72	0.09	1.80	1.80	SWM site gagret
58	Mehatpur Basdehra	3.90	2.15	1.56	0.19	3.90	3.90	MSW Site Santokhgarh
59	NP Amb	2.17	1.19	0.87	0.11	2.17	2.17	SWM site AMB
60	M.C. Santokhgarh	3.95	2.17	1.58	0.20	3.95	3.95	SWM site
		398.34	195.66	182.60	20.09	398.34	398.34	



Sl. No	(1) URB Name of	7) Waste Processing					7) Waste Processing					7) Waste Processing					7) Waste Processing					8. Gap in Waste generation and Processing	
		(A) 7.1) Composting					(B) 7.2) Refuse Derived Fuel					(C) 7.3) Waste to Energy (Thermal / Methanation route)					(C) 7.4) Other Processing						
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Refuse and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Refuse management	k) Utilization of RDF	l) Plant capacity	m) Daily inputs of feed	n) Sources of waste	o) Output (Energy)	p) Residue/Refuse management	q) Fly ash and Bottom Ash management	r) Quantity of input	s) Quality of input	t) Products and it's utilization		u) Residue/Refuse management
4	NP Karkhal	0.26	DWC: 0.20 TPD Drum Composting 0.04 (0.02) Vegetables from shops are being supplied to Local Gas Station At Nagri Water regular basis and other wet waste are being treated in drums composters and DWC Machines. It is also submitted that NP Karkhal has 7 nos. Of composting pits at road No. 7 and 8.	0.01	In Process	Used as filling in retaining walls	self use and also given free to local farmers	0.3	Household, Commercial, Schools, Hospitals	0.15	Used as filling in retaining walls	NRF available & RDF/SCF is being sent to WZE Plant Bhargal Shikola for co-processing.	NR	0	NR	NR	NR	NR	0.0350828	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NR	NR
5	NP Narkanda	0.25	0.15 TPD is being processed DWC machine having capacity 0.10 TPD is being processed with the help of Agri Drone	0	ok (Sampling was done by CSIR Palampur ICRRP Attached)	Used as filling in retaining walls	self use and also given free to local farmers	0.5 TPD	Household, Commercial, Schools, Hospitals	0.15	Used as filling in retaining walls	NRF available & RDF/SCF is being sent to WZE Plant Bhargal Shikola for co-processing.	NA	0	NA	NA	NA	0.08	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NR	NR	
4	MC Rampur	2.23	Drum Composting: 0.6 TPD Gasolan : 0.4 TPD Temporary Pits : 0.51 0.30 wet waste picked by piggy owner for three Pigs from hotels	0.03	In process	Used as filling in retaining walls	self use and also given free to local farmers	2	Household, Commercial, Schools, Hospitals	0.5	Used as filling in retaining walls	NRF available & RDF/SCF is being sent to WZE Plant Bhargal Shikola for co-processing.	NR	0	NR	NR	NR	0.22161666	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NR	NR	
7	MC Rokeo	1.64	Temporary Pit Composting: 0.68 TPD Gasolan : 0.79 TPD 0.28 wet waste Processed by horse holds and some picked by worker of Gasolan for three cattle	0.02	In Process	Used as filling in retaining walls	self use and also given free to local farmers	1.5	Household, Commercial, Schools, Hospitals	0.6	Used as filling in retaining walls	NRF available & RDF/SCF is being sent to Andhra Cement Plant and WZE Plant Bhargal Shikola for co-processing.	NR	0	NR	NR	NR	0.5971475	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NR	NR	
8	NP Sunil	0.56	PK Composting: 0.56 TPD	0.01	In process	Used as filling in retaining walls	self use	0.5	House hold, Commercial, Schools, Hospitals	0.25	Used as filling in retaining walls	NRF available & RDF/SCF is being sent to Andhra Cement Plant and WZE Plant Bhargal Shikola for co-processing.	NR	0	NR	NR	NR	0.15419215	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NR	NR	
9	MC Theng	0.93	Drum Composting: 0.43 TPD Organic Waste Composter: 0.5	0.04	Tested OK	Used as filling in retaining walls	self use and also to local farmers on nominal prices	0.7	Household, Commercial, Schools, Hospitals	0.5	Used as filling in retaining walls	NRF available & RDF/SCF is being sent to Andhra Cement Plant and WZE Plant Bhargal Shikola for co-processing.	NR	0	NR	NR	NR	0.17891263	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NR	NR	

Sl. No	(1) ULB Name of	7) Waste Processing										7) Waste Processing										7) Waste Processing										7) Waste Processing										8. Gap in Waste generation and Processing
		(A) 7.1) Composting										(B) 7.2) Refuse Derived Fuel										(C) 7.3) Waste to Energy (Thermal / Methanation route)										(C) 7.4) Other Processing										
		a) Insite quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Defects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue/ Defects management	f) Fly ash and Unburnt Ash management	g) Quantity of Input	h) Quality of inputs	i) Products and it's utilization	j) Residue/Reject management																				
10	NP Chirygaon	0.54	PH Composting : 0.24 TPD 0.20 wet waste Processed by house holds for three cattle	Not Generated Yet	Nil	Used as filling in retaining walls	Nil	0.1	Household, Commercial, Schools, Hoospah	0.2	Used as filling in retaining walls	Nil	0	Nil	Nil	Nil	Nil	0.2056	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	Nil	Nil																				
11	NP Nerwa	0.37	Temporary Pits :0.2 Gausadan: 0.1 TPD Others (Specify) :0.7 Taken away by local residents for cattle feeding	Not Generated Yet	In process	Used as filling in retaining walls	Nil	0.3	Household, Commercial, Schools, Hoospah	0.17	Used as filling in retaining walls	Nil	0	Nil	Nil	Nil	Nil	0.0592	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	Nil	Nil																				
CHAMBA		0.08																																								
12	Municipal Council Chamla	4.63	Compost Pits: 3.54 TPD Gas Sacks: 1.11 TPD	1	Under process	Used as filling of retaining walls.	Self utilized in parks and grounds	1	Domestic and Commercial Plastic waste	0.9	used in retaining walls.	Transported to Plastic processing plant/ Cement Plant	N.A.	0	N.A.	N.A.	N.A.	2.65	Good Quality suitable for recycling	Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	N.A.	0																				
13	Municipal Council Dalhousie	2.5	OWC: 1 TPD Compost Pits: 1.5 TPD	0.1	Under process	Used as filling of retaining walls.	Self utilized in parks and grounds	1	Domestic and Commercial Plastic waste	0.6	used in retaining walls.	Transported to Plastic processing plant/ Cement Plant	N.A.	0	N.A.	N.A.	N.A.	1.22	Good Quality suitable for recycling	Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	N.A.	0																				
14	Nagar Panchayat Chowari	0.81	OWC: 0.7 TPD Gas Sacks: 0.1 TPD	0.06	Under process	Used as filling of retaining walls.	Self utilized in parks and grounds	1	Domestic and Commercial Plastic waste	0.46	used in retaining walls.	Transported to Plastic processing plant/ Cement Plant	N.A.	0	N.A.	N.A.	N.A.	0.28	Good Quality suitable for recycling	Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	N.A.	0																				
KULLU		0																																								
15	MC Manali	0	NA	NA	NA	NA	NA	60 TPD	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, Fabrics, Rubber and leather waste.	1.2	Dump filling in retaining walls and levelling of Katcha path etc.	MRF available & RDF is being sent to Cement plants for co-processing.	Wet waste sent to Digester plant	2.64	Households / commercial establishments, markets, and bulk waste generators.	NA	NA	NA	0.72	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NA	0																			

Sl. No	(1) Name of ULB	7) Waste Processing										7) Waste Processing										7) Waste Processing										K. Gap in Waste generation and Processing
		(A) 7.1) Composting					(B) 7.2) Refuse Derived Fuel					(C) 7.3) Waste to Energy (Thermal / Methanation route)					(C) 7.4) Other Processing															
		a) Waste quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	l) Plant capacity	m) Daily inputs of feed	n) Sources of waste	o) Output (Energy)	p) Residue/Rejects management	q) Fly ash and Bottom Ash management	r) Quantity of input	s) Quality of input	t) Products and it's utilization	u) Residue/Reject management										
16	MC Kullu	4.31	OWC - TTPD Gausdun - 0.50 TPD Approx 0.81 TPD is taken by rail supplier who came from neighbouring villages in daily basis.	0.75	Sampling and testing of compost was conducted. However, it was observed from the test results that the quality of certain parameters did not conform to the prescribed standards. The matter is being examined and	Back filling in retaining walls and levelling of Katcha path etc.	Self utilized in garden and parks.	10 TPD	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, Rubber and leather waste.	2.19	Back filling in retaining walls and levelling of Katcha path etc.	MRF available & RDF is being sent to Cement plants for co-processing.	NA	0	NA	NA	NA	NA	0.91	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper, etc. being sold by the Waste collector, shop keeper and rag picker etc.	NA	Nil									
17	NP Bhanar	0.96	Pit Composting TTPD	0.23 TPD	No compost testing has been undertaken to date. The compost is currently used for Horticulture and testing is proposed.	Back filling in retaining walls and levelling of Katcha path etc.	Self utilized in garden and parks.	1 TPD	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, Rubber and leather waste.	0.56	Back filling in retaining walls and levelling of Katcha path etc.	Temporary MRF available & RDF is being sent to Cement plants for co-processing.	NA	0	NA	NA	NA	0.14	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper etc. being sold by the Waste collector, shop keeper and rag picker etc.	NA	Nil										

Sl.No	(I) Name of ULB	7) Waste Processing										7) Waste Processing										7) Waste Processing										7) Waste Processing										8. Gap in Waste generation and Processing
		(A) 7.1) Composting										(B) 7.2) Refuse Derived Fuel										(C) 7.3) Waste to Energy (Thermal / Methanation route)										(C) 7.4) Other Processing										
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejection and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	a) Plant capacity	b) Daily input of feed	c) Sources of waste	d) Output (Energy)	e) Residue/Reject management	f) Fly ash and Bottom ash management	a) Quantity of input	b) Quality of inputs	c) Products and Rejection within	d) Residue/Reject management																				
18	NP Banjar	0.3	Temporary Pit Composting: 0.31 TPD	0.09	No compost testing has been undertaken to date. The compost is currently used for Horticulture and testing is proposed.	Back filling in retaining walls and levelling of Katcha path etc.	Self utilised in garden and parks.	Nil (Temporary site)	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, Fabrics, Rubber and leather waste.	0.14	Back filling in retaining walls and levelling of Katcha path etc.	Temporary site available & RDF is being sent to Cement plant for co-processing.	NA	0	NA	NA	NA	NA	0.09	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NA	0																			
19	NP Nirmaland	0.2	0.20 TPD Community composter	0.06	No compost testing has been undertaken to date. The compost is currently used for Horticulture and testing is proposed.	Back filling in retaining walls and levelling of Katcha path etc.	Self utilised in garden and parks.	Nil	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, Fabrics, Rubber and leather waste.	0.08	Back filling in retaining walls and levelling of Katcha path etc.	Dry waste is sent to SWM plant Ramgarh and then dispatched to cement plant for co-processing.	NA	0	NA	NA	NA	0.26	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NA	0.14																				
SIRMAUR																		0																								
20	NP Rajraih	0.66	Composting for wet waste and ZEPH for dry waste	All the wet/wet waste sent to Composting by itself ULB.	NA	Managed by ULB	NA	NA	Household, Commercial, Schools, Hospitals	0.4	0.41 TPD NIMF available & RDF/SCU is being sent sent to Cement plant for co-processing.	Sent to Cement plant for disposal	ETPD		NA	NA	NA	0.88	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NA	0																				

Sl. No	(I) Name of ULB	7) Waste Processing										7) Waste Processing										7) Waste Processing										7) Waste Processing										K. Gap in Waste generation and Processing
		(A) 7.1) Composting					(B) 7.2) Refuse Derived Fuel					(C) 7.3) Waste to Energy (Thermal / Methanation route)					(C) 7.4) Other Processing																									
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	a) Plant capacity	b) Daily (in pairs of feet)	c) Sources of waste	d) Output (Gwt/22)	e) Residue/Rejects management	f) Fly ash and Bottom Ash management	a) Quantity of Input	b) Quality of Inputs	c) Products and R's utilization	d) Residue/Reject management																				
21	Nahar	6.72	Waste processing work has been outsourced to M/s Sustain life. Currently Wet waste is being processed through by Methanation (Through contractor) and dry waste is managed by segregating the reusable and recycling material which is further sold to recycle and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	Household, Commercial, Schools, Hospitals	4.16	Waste processing work has been outsourced to M/s Sustain life. Currently (Through contractor) and all the dry waste (1.16tpd) is managed by segregating the reusable and recycling material which is further sold to recycle and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.	sent to Cement plants/paper mills/power generation plants for disposal	121TPD	0	NA	NA	NA	NA	0.73	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NA	0																				
22	M/C Paonta Sahib	5.77	Waste processing work has been outsourced to M/s Sustain life. Currently Wet waste is being processed through by Methanation (Through contractor) and dry waste is managed by segregating the reusable and recycling material which is further sold to recycle and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	Household, Commercial, Schools, Hospitals	6.72	Waste processing work has been outsourced to M/s Sustain life. Currently (Through contractor) and all the dry waste (3.72tpd) is managed by segregating the reusable and recycling material which is further sold to recycle and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.	sent to Cement plants/paper mills/power generation plants for disposal	151TPD	0	NA	NA	NA	NA	1.18	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpicker etc.	NA	0																				
MANDI																		0																								
23	Joginder Nagar	1.15	OMC: 1 TPD 7% Composting: 1 TPD	0.215 TPD	Testing and conducted 3% compost used for horticulture purposes. Testing proposed.	0.82	Self utilized in Park garden and sold to farmers.	1.5	Plastic, paper, textiles, rubber, MRF refuse	0.88	It is still in the existing roads and leveling of Kucha path etc.	MRF available & REFINCE is being sent to cement plants for processing.	NA	0	NA	NA	NA	NA	0.7574432	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop keeper and ragpicker etc.	NA	0																			

Sl. No	ULB Name of	7) Waste Processing					7) Waste Processing					7) Waste Processing					7) Waste Processing				E. Capex Waste generation and Processing		
		(A) 7.1) Composting					(B) 7.2) Refuse Derived Fuel					(C) 7.3) Waste to Energy (Thermal / Methanation route)					(C) 7.4) Other Processing						
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue/Rejects management	f) Fly ash and Bottom Ash management	g) Quantity of by-product	h) Quality of inputs		i) Products and its utilization	j) Residue/Reject management
24	Karsog	0.31	Drum Composting-11 Ton	0.24 TFD	Testing not conducted yet. compost used for horticulture purposes. Testing proposed.	0.03	Self utilized in parks and gardens	0.5	Plastics, paper, textiles, rubber, RDF rejects	0.05	Back filling in retaining walls and levelling of Kachha paths etc.	MDF is available, and RDF/SCF is being sent to cement plant for reprocessing. Additionally, the segregated RDF is being handed over to the FWD dept.	NA	0	NA	NA	NA	NA	0.25975434	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper etc being given to Waste collector, shop keeper and ragpicker etc.	NR	0.25
25	Mandl	7.80	Drum Composting Organic Waste Composter-18	3.18 TFD	Compost used for horticulture purposes. Testing proposed.	0.44	Self utilized in parks, gardens and sold to farmers	10	Plastics, paper, textiles, rubber, RDF rejects	0.64	Back filling in retaining walls and levelling of Kachha paths etc.	MDF is available, and RDF/SCF is being sent to cement plant for reprocessing. Additionally, the segregated RDF is being handed over to the FWD dept.	NA	0	NA	NA	NA	NA	1.86	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper etc being given to the Waste collector, shop keeper and ragpicker etc.	NR	0
26	Nerchowk	1.83	OWC-2 TFD	0.64 TFD	Testing not conducted yet. compost used for horticulture purposes. Testing proposed.	0.20	Self utilized in parks and gardens	2	Plastics, paper, textiles, rubber, RDF rejects	0.53	Back filling in retaining walls and levelling of Kachha paths etc.	MDF is available, and RDF/SCF is being sent to cement plant for reprocessing. Additionally, the segregated RDF is being handed over to the FWD dept.	NA	0	NA	NA	NA	NA	0.00635000	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper etc being given to the Waste collector, shop keeper and ragpicker etc.	NR	0
27	Bawalnar	0.31	Drum Composting-9.5 TFD	0.25 TFD	Testing not conducted yet. compost used for horticulture purposes. Testing proposed.	0.04	Self utilized in parks and gardens	1	Plastics, paper, textiles, rubber, RDF rejects	0.312	Back filling in retaining walls and levelling of Kachha paths etc.	MDF is available, and RDF/SCF is being sent to cement plant for reprocessing. Additionally, the segregated RDF is being handed over to the FWD dept.	NA	0	NA	NA	NA	NA	0.21214155	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper etc being given to the Waste collector, shop keeper and ragpicker etc.	NR	0

Sl. No	(1) Name of ULB	7) Waste Processing						7) Waste Processing						7) Waste Processing						7) Waste Processing						8. Gap in Waste generation and Processing
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel						(C) 7.3) Waste to Energy (Thermal / Methanation route)						(C) 7.4) Other Processing						
		a) Inlets quantity	b) Method adopted	c) Output quantity as Compost	d) Quality of Compost	e) Residue and Rejects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	l) Plant capacity	m) Daily inputs of feed	n) Sources of waste	o) Output (Energy)	p) Residue/Rejects management	q) Fly ash and Bottom Ash management	r) Quantity of input	s) Quality of input	t) Products and it's utilization	u) Residue/Reject management				
28	Sarkaghat	1.20	HE Composting: 2.5 TPD	0.22 TPD	Testing not conducted yet. compost used for horticulture purposes. Testing proposed.	0.06	Self utilized in parks and gardens	1.2	Plastics, paper, textiles, rubber, RDF rejects	0.4	Stack filling in residential roads and levelling of Kutchha path etc.	RDF is available, and RDP/DFC is being used for cement plant for co-processing. Additionally, the rejected RDF is being levelling over to the PWD dept.	NA	0	NA	NA	NA	NA	0.00987	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop keeper and ragpicker etc.	Nil	0			
29	Sundernagar	5.23	OWC: 6 TPD	1.20 TPD	Testing not conducted yet. compost used for horticulture purposes. Testing proposed.	0.24	Self utilized in parks and gardens	5	Plastics, paper, textiles, rubber, RDF rejects	3	Stack filling in residential roads and levelling of Kutchha path etc.	RDF available & RDP/DFC is being used to Cement plant for co-processing.	NA	0	NA	NA	NA	0.0019932	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop keeper and ragpicker etc.	Nil	0				
HAMDIPUR																										
30	M. Corp. Hamdipur	7	Wet waste sent to piggery farm Nangal. Bio methanation plant Jaber at Anabala, 65 Nos Composting pits are also being used for converting wet waste into compost.	During last 6 months 200 Kgs Compost has been stacked at SWMP site.	Moderate	0	400 Kgs Compost has been stacked at SWMP site.	13	Household, Commercial, Schools, Hospitals	13	Nil	For the purpose of Kiln	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil				
31	Nagar Panchayat Blota	0.31	Wet Waste Processed through 2 Nos Composting pit and OWC Machine	600 Kg compost has been stacked at SWM site	Moderate	0	600 Kg compost has been stacked at SWM site	1	Household, Commercial, Schools, Hospitals	0.23	Nil	For the purpose of Kiln	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil				
32	Municipal Council Nadsan	4.375	Wet Waste Processed through 8 Nos Composting pits and OWC machine	During 6 months 1000 kg compost has been stacked at SWM site	Moderate	0	Going to local farmer for gardening purpose	3	Household, Commercial, Schools, Hospitals	0	0	For Purpose Kiln	0	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil				
33	M. Council Sujanpur Tibra	1.595	Wet waste sent to piggery farm Jangal. 10 Nos Composting pits are also being used for converting wet waste into compost.	During last 6 months 150 Kgs Compost has been stacked at SWMP site.	Moderate	0	150 Kgs Compost has been stacked at SWMP site.	5	Household, Commercial, Schools, Hospitals	1.16	Nil	For the purpose of Kiln	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil				
KANGRA																										
34	Municipal Council Dehra	1.81	Nil	Nil	Nil	Nil	Nil	3	Household, Commercial, Schools, Hospitals	0.75	Nil	Utilization in Cement plant and Kiln as a fuel	NA	0	NA	NA	NA	0	Nil	Nil	Nil	NA				
35	M.C Javalamukhi	1.15	Wet waste is processed in an OWC machine to produce organic compost	During last 5 months 300 kgs Compost has been stacked at SWM site.	Moderate	0	300 kgs Compost has been stacked at SWM site	2	Household, Commercial, Schools, Hospitals	0.51	Stack filling in residential roads and levelling of paths etc.	For the purpose of Kiln.	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil				

Sl.No	ULB Name of	7) Waste Processing						7) Waste Processing						7) Waste Processing						8. Gap in Waste generation and Processing						
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel						(C) 7.3) Waste to Energy (Thermal / Methanation route)							(C) 7.4) Other Processing					
		a) Insite quantity	b) Method adopted	c) Output quantity in Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	l) Plant capacity	m) Daily Inputs of feed	n) Sources of waste	o) Output (Energy)	p) Residue/Rejects management	q) Fly ash and Bottom Ash management	r) Quantity of Input		s) Quality of inputs	t) Products and Residues	u) Residue/Reject management			
36	Municipal Council Bajjnath Paprola	4.22	OWC: 1 TPD From Composting: 0.48 TPD Guarantee: 0.24 TPD Any other method (Please specify) 1 TPD (Ward No. 14,5 and 7 households are use wet waste for their animals)	0.74	In Process	Used as filling of retaining walls.	Self utilized in parks and gardens	4	Plastic, paper, leather, rubber, MRF rejects	0.46	Back filling in retaining walls and levelling of paths etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.	NA	0	NA	NA	NA	NA	2.61	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper is being sold by the Waste collector, shop kipper & ragpicker etc.	NA	NA			
37	Municipal Corporation Dharamshah	6.77	Plastic : 5 TPD Guarantee : 2.17 TPD Others (Specify) : 4 (Ward No. 1,2,3,14,15) (4 TPD Approximately) households use wet waste for their animals).	-	-	Used as filling of retaining walls.	-	9	Plastic, paper, leather, rubber, MRF rejects	2.56	Back filling in retaining walls and levelling of paths etc.	MRF to Cement India. RDF sent to cement plant Ind. Material Recovery Facility (MRF) in ward no. 13 has been established with the help of Waste Watchers (WWS) with a capacity of processing upto 2 Tons of Dry waste per day. 1 ton MRF is at SWM plant ward No. 6 and all the remaining dry waste processed by waste life pol. etc.	5 (Bio Gas Plant)	5	Residential and Commercial	16 KWH	NA	NA	6	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper is being sold by the Waste collector, shop kipper & ragpicker etc.	NA	NA			
38	Municipal Council Jawali	1.91	Pl Composting : 1.21 TPD Others (Specify) : 4.7 (Most of the households use wet waste for their animals)	0.36	In Process	Used as filling of retaining walls.	Self utilized in parks and gardens	2	Plastic, paper, leather, rubber, MRF rejects	0.21	Back filling in retaining walls and levelling of paths etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.	NA	0	NA	NA	NA	NA	1.01	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper is being sold by the Waste collector, shop kipper & ragpicker etc.	NA	NA			
39	Municipal Council Kangra	2.87	OWC : 1 TPD Guarantee: 1.35 TPD Plastic : 4.61 TPD	0.3	In Process	Used as filling of retaining walls.	Self utilized in parks and gardens	4	Plastic, paper, leather, rubber, MRF rejects	0.31	Back filling in retaining walls and levelling of paths etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.	NA	0	NA	NA	NA	NA	1.76	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper is being sold by the Waste collector, shop kipper & ragpicker etc.	NA	NA			
40	Municipal Council Nagrota Bagwan	1.76	Waste sent to SWM Plant Kangra	-	Nil	-	-	-	Plastic, paper, leather, rubber, MRF rejects	0.19	-	Waste sent to SWM Plant Kangra	NA	0	NA	NA	NA	NA	1.00	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper is being sold by the Waste collector, shop kipper & ragpicker etc.	NA	NA			
41	Municipal Council Nurpur	2.43	OWC: 2 TPD Pl Composting: 0.43 TPD Others (Specify) : 1	0.6	In Process	Used as filling of retaining walls.	Self utilized in parks and gardens	2	Plastic, paper, leather, rubber, MRF rejects	0.26	Back filling in retaining walls and levelling of paths etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.	NA	0	NA	NA	NA	NA	1.51	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper is being sold by the Waste collector, shop kipper & ragpicker etc.	NA	NA			

Sl. No	(i) Name of ULB	7) Waste Processing						7) Waste Processing						7) Waste Processing						8. Gap in Waste generation and Processing						
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel						(C) 7.3) Waste to Energy (Thermal / Methanation route)							(C) 7.4) Other Processing					
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	l) Plant capacity	m) Daily inputs of feed	n) Sources of waste	o) Output (Energy)	p) Residue/Reject management	q) Fly ash and Bottom Ash management	r) Quantity of input		s) Quality of inputs	t) Products and its utilization	u) Residue/Reject management			
42	Municipal Corporation Palampur	0.05	OWC, STPD Compost. 185 TPD FR Compost 2	1.5	In Process	Used as filling of retaining walls.	Self utilized in parks and gardens	0	Plastics, paper, textiles, rubber, MRF rejects	1.76	Back filling in retaining walls and landscaping of park etc.	MRF available & MRF/SCF is being sent to Cement plants for re-processing.	NA	0	NA	NA	NA	NA	2.64	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpickers etc.	NA	NA			
43	Nagar Panchayat Shahpur	0.74	Waste sent to SWM Plant Kaagra	-	-	-	-	-	Plastic, paper, clothes, rubber, MRF rejects	0.1	-	Waste sent to SWM Plant Kaagra	NA	0	NA	NA	NA	NA	0.44	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop keeper and ragpickers etc.	NA	NA			
SOLAN		0																								
44	Arki	0.30	OWC, and PH composting	0.007	Usable	Used as land filling and land leveling.	Self utilized or sold	0.6	Household, Commercial, School, Hospital	0.4	sent as RDF to Andhra Cement plants for disposal	sent to Andhra Cement plants for disposal	NA	0	NA	NA	NA	NA	0.07	usable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the informal Waste pickers working at site.	NA	NA			
45	Baddi	19.25	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kundwal, Baddi.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, School, Hospital	3.81	Waste is being processed by M/s JBR located at Vill. Kundwal, Baddi.	sent to Cement plants/paper mills/paper generation plants for disposal	NA	0	NA	NA	NA	NA	1092	usable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the contractor and the informal Waste pickers working at site.	NA	0			
46	Nalagarh	3.30	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kundwal, Baddi.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, School, Hospital	0.51	Waste is being processed by M/s JBR located at Vill. Kundwal, Baddi.	sent to Cement plants/paper mills/paper generation plants for disposal	NA	0	NA	NA	NA	NA	123	usable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the contractor and the informal Waste pickers working at site.	NA	0			
47	NIC Parwanoo	1.38	Wet waste is being processed by contractor M/s Vasava Life through incineration plant located at Vill. Jaisar, Anbala outside state boundary.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, School, Hospital	0.43	MRF Facility available. (Contractor's facility at Anbala)	sent to Cement plants/paper mills/paper generation plants for disposal	NA	0	NA	NA	NA	NA	117	NA	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the contractor.	NA	0			

Sl. No	Name of DL	7) Waste Processing						7) Waste Processing						7) Waste Processing						I. Cap in Waste generation and Processing						
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel						(C) 7.3) Waste to Energy (Thermal / Methanation etc)							(C) 7.4) Other Processing					
		a) Insite quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue/Rejects management	f) Flue and Bottoms management	g) Quantity of input		h) Quality of inputs	i) Products and it's utilization	j) Residue/Reject management			
48	Sola	12.25	Waste processing work has been outsourced to M/s Green Engineering Pvt. Ltd. Currently Waste is being processed through Bio-Methanation.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, Schools, Hospitals	1.35	Waste processing work has been outsourced to M/s Green Engineering Pvt. Ltd. Currently dry waste is managed by segregating the reusable and recycling material which further sold to recyclers and scrap dealers by contractor and RDF being sent to paper mill, energy efficient plant and cement plants for disposal.	sent to Cement plants/paper mill/power generation plants for disposal	NA	0	NA	NA	NA	1	785	NA	Utilization of Other material: Cardboard, plastic bottles, paper are being sold the contractor.	NA	1			
49	Kandag	0.66	Currently waste being sent to MC Shikha Waste processing plant.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, Schools, Hospitals	0.07	Currently waste being sent to MC Shikha Waste processing plant.	Currently waste being sent to MC Shikha Waste processing plant.	NA	0	NA	NA	NA	3	879	NA	Utilization of Other material: Cardboard, plastic bottles, paper are being sold the contractor.	NA	1			
	BHLASPE	-																								
50	Municipal Council Gasper H.P.	2.00	via to Haryana Farms Ponds	0	0	0	0	0	Household, Commercial, Schools, Hospitals	2.13	Rock filling in parking waste and leveling of path etc.	fill of Cement dust	0	0	0	0	0	1	0	0	0	0	1			
51	Ghumana	1.1	Pit	0		Properly managed	0	Cement Plant	Segregation and packing in bags	1.04	Properly managed	sent to cement plant as fuel	0	0	0	0	1	0	0	0	0	1				
52	Talol	0.06	OWC	0.08	Normal	Properly managed	0	Cement Plant	Segregation, packing and shipping	0.07	Properly managed	sent to cement plant as fuel	0	0	0	0	1	0	0	0	0	1				
53	Shri naina M Ji	0.37	Pit composting	0.02	Average	Land filling	0	0	Self used in park.	0.25	Waste sent to Cement Plant.	Waste sent to Cement Plant.	0	0	0	0	1	0	0	0	0	1				
	UNA																									
54	Municipal Corporation, Himachal Pradesh	0.4	compost pit/worms composting	14	satisfactory	landfill	Agitation/landfilling	100%	Fresh Waste using Bio-gasification	2.31	0.4	Papermills	NA					0				0				
55	NP Daulatpurkovk	0.81	Pit Composting	0.2	Good	NIL	Parks, Plantation	3 ton	Household, Commercial, Schools, Hospitals	0.59	for landfilling/for taking roads	cement plant kiln	NH	01	NH	NH	NH	N	0	NH	NH	NH	NH			

Sl.No	(1) ULB Name of	7) Waste Processing							7) Waste Processing							7) Waste Processing							E. Gap in Waste generation and Processing							
		(A) 7.1) Composting							(B) 7.2) Refuse Derived Fuel							(C) 7.3) Waste to Energy (Thermal / Methanation route)								(C) 7.4) Other Processing						
		a) Intake quantity	b) Method adopted	c) Output quantity in Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	g) Capacity of Plant	h) Sources of waste for making RDF	i) RDF Produced	j) Residue/Reject management	k) Utilization of RDF	l) Plant capacity	m) Daily inputs of feed	n) Sources of waste	o) Output (Energy)	p) Residue/Rejects management	q) Fly ash and Bottom Ash management	r) Quantity of input	s) Quality of input	t) Production in % utilization	u) Residue/Reject management								
56	NP Tahilwal	0.53	Comkela	Nil	Nil	Backfilling	Nil	5	Household, Commercial, Schools, Hospitals	0.65	for landfilling/landfilling waste	cement plant kln	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil								
57	NP Gagret	0.99	Causedan	Nil	Nil	Nil	Nil	3	Household, Commercial, Schools, Hospitals	0.72	for landfilling/landfilling waste	cement plant kln	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil								
58	Mehatpur Basdehra	2.15	OWC	0.02	moderate	used as land filling and land levelling	Parks, Plantation	10	Household, Commercial, Schools, Hospitals	1.56	for landfilling/landfilling waste	Cement plant Bigga	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil								
59	NP Amb	1.15	Fluorey farm	Nil	Nil	Nil	Nil	4	Household, Commercial, Schools, Hospitals	0.87	for landfilling/landfilling waste	cement plant kln	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil								
60	M.C. Santokhgarh	2.17	pit composting	0.85	Good	used as land filling and land levelling	plantation/ Horticulture uses	5	Household, Commercial, Schools, Hospitals	1.58	0.2	cement plant kln	Nil	0	Nil	Nil	Nil	0	Nil	Nil	Nil	Nil								
		179.63								127.59				15.64				55.01				0.39								

District-wise latest list of Urban Local Bodies in Himachal Pradesh (as on 01.04.2025)						
Sr. No.	Name of ULB(s)	Population	Area (Sq. Km.)	Estimated waste generation (Kg)	Tons	
<b>Distt. Bilaspur</b>						
1	Nagar Panchayat, Jhundutta	2576	2.35	901.60	0.902	
2	Nagar Panchayat, Swarghat	2780	12.13	973.00	0.973	
<b>Total:-</b>		<b>5356</b>	<b>14.48</b>	<b>1874.60</b>	<b>1.875</b>	
<b>Distt. Chamba</b>						
3	Nagar Panchayat, Banikhet	3809	1.00	1333.15	1.333	
<b>Total:-</b>		<b>3809</b>	<b>1</b>	<b>1333.15</b>	<b>1.333</b>	
<b>Distt. Hamirpur</b>						
4	Nagar Panchayat, Barsar	7132	10.58	2496.20	2.496	
5	Nagar Panchayat, Bhoranj	3759	3.71	1315.65	1.316	
<b>Total:-</b>		<b>10891</b>	<b>14.29</b>		<b>3.812</b>	
<b>Distt. Kangra</b>						
6	Nagar Panchayat, Nagrota-Surian	9083	5.89	3179.05	3.179	
7	Nagar Panchayat, Kotla	2323	4.87	813.05	0.813	
8	Nagar Panchayat, Khundian	2013	4.19	704.55	0.705	
<b>Total:-</b>		<b>13419</b>	<b>14.95</b>	<b>4696.65</b>	<b>4.697</b>	
<b>Distt. Mandi</b>						
9	Nagar Panchayat, Dharampur	2453	4.58	858.55	0.859	
10	Nagar Panchayat, Sandhole	1171	0.77	1572.90	1.573	
11	Nagar Panchayat, Baldwara	4617	5.79	1615.95	1.616	
<b>Total:-</b>		<b>11564</b>	<b>14.16</b>	<b>4047.40</b>	<b>4.047</b>	
<b>Distt. Sirmour</b>						
12	Nagar Panchayat, Sangrah	2028	0.02	709.80	0.709	

13	Nagar Panchayat, Shillai	6545	1.19	2290.75	2.291
		8573	1.21	3000.55	3.001
<b>Distt. Solan</b>					
14	Nagar Panchayat, Kunihar	4079	1.91	1427.65	1.428
<b>Total:-</b>		4079	1.91	1427.65	1.428
<b>Distt. Una</b>					
15	Nagar Panchayat, Bangana	2584	5.03	904.40	0.904
<b>Total:-</b>		2584	5.03	904.40	0.904
<b>Total (M. Corp./MCs/NPs):-</b>		60275	67.03	21096.25	21.096

## Annexure VIII

Legacy Waste									
	1) Number of legacy waste dump sites	2) Quantity of legacy waste reported	3) Present quantity of legacy waste (23.2.26)	4) Daily legacy waste being added as unprocessed waste	5) Quantification and utilization of out of Bioremediation and bio mining				6) gap in legacy waste remediation and time bound plan
					Digested material	Plastics	Rubber	Inert and others	
1.	Baddi	161308.6	73950.0	0.0	59051.0	12653.8		8435.9	Under progress
2.	Dharamshala	96555.0	38204.8	0.0	40771.7	10484.1	-	1165.0	Under progress / to be cleared by June, 2026
3.	Mandi	106068.0	25149.4	0.0	19955.0	23612.0	-	31851.6	Retender permission given by Pr. Sec UD on 10.2.26
4.	Manali	100994.0	25,980.6	0.0	55705.8	7967.1	-	4093.7	Under progress / to be cleared by Jan, 2026
5.	Hamirpur	50000.0	5286.5	0.0	17885.4	4592.0	-	22236.5	Under progress / to be cleared by March, 2026
6.	Solan	75700.0	1135.1	0.0	15890.0	6813.5	-	35579.0	NA/ cleared in 2026
7.	Kullu	51337.0	0.0	NIL	-	-	-	-	(fresh estimation required)
8.	Una	50586.5	0.0	NIL	-	-	-	-	NIL/ Cleared in 2026
9.	Chowari	3185.0	0.0	NIL	-	-	-	-	NIL/ Cleared in 2025
10.	Santoshgarh	23278.0	0.0	NIL	-	-	-	-	NIL/ Cleared in 2025
11.	Dalhousie	36.0	0.0	NIL	-	-	-	-	NIL/ Cleared in 2024
12.	Bajjnath	45.0	0.0	NIL	-	-	-	-	NIL/ Cleared in 2024
13.	Sunder Nagar	400.0	0.0	NIL	-	-	-	-	NIL/ Cleared in 2022
14.	Sarkaghat	200.0	0.0	NIL	-	-	-	-	NIL/ Cleared in 2022
15.	Bilaspur	6400.0	0.0	NIL	-	-	-	-	NIL/ Cleared in 2022
16.	Rewalsar	35.0	0.0	NIL	-	-	-	-	NIL/ Cleared in 2022

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(PRINCIPAL BENCH), NEW DELHI.**

**Original Application No. 606/2018  
(In respect of State of Himachal Pradesh)**

**In the matter of:** Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

**AFFIDAVIT**

I, Saurabh Jassal, S/o Sh. Sat Pal Jassal, aged about 33 years, presently posted as Special Secretary (Urban Development) to the Government of Himachal Pradesh, do hereby solemnly affirm and state on oath as under : -

1. That I am the Respondent in the present OA. No. 606/2018 in respect of State of Himachal Pradesh and well conversant with the facts and circumstances of the case. Therefore, I am competent to swear this Affidavit.
2. I state that I have read and understood the contents of accompanying Six Monthly Progress Report which have been drafted under my instructions, and I state that the facts stated therein are true and correct to the best of my knowledge and belief.
3. I state that the annexures annexed to the present Progress Report are true copies of their respective originals and form part of the record of the Hon'ble National Green Tribunal below.

  
Special Secretary (Urban Development)  
to the Govt. of Himachal Pradesh  
Shimla-171002

**ATTESTED**

  
... ..

  
 Special Secretary (Urban Development)  
 to the Govt. of Himachal Pradesh  
 Shimla-171002  
**DEPONENT**

**VERIFICATION**

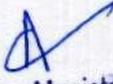
I, the above-named Deponent, do hereby verify that the contents of the above Affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Verified at Shimla on this the 18<sup>th</sup> day of March, 2026.

  
 Special Secretary (Urban Development)  
 to the Govt. of Himachal Pradesh  
 Shimla-171002  
**DEPONENT**

**ATTESTED**  
  
 Executive Magistrate  
 H.P. Sectt., Shimla

90  
 Declared before me on 18<sup>th</sup> day of March  
 2026 on oath (Solemnly Affixation)  
 by Shri Jayesh Jassal Sp. Secy. (UD)  
 who is personally known to the or who  
 has been identified by Sh Keishan Kaur  
 who is personally known to me.

  
 Executive Magistrate  
 H.P. Sectt., Shimla